

NO: PCB/WMC/3828/LKS/2019-20/ 5709

DATE: 29 JAN 2020

TO
Law Officer,
KSPCB.

Sir,

Sub: Furnishing the compliance report in respect of Bujangadasanahalli Lake, Bengaluru
South regarding NGT Directions in OA No.447/2019 – Reg

Ref: Hon'ble NGT, Principal Bench, New Delhi Order in OA No. 447/2019

dt: 31.07.2019.

In continuation with the information furnished, compliance report in respect of Bujangadasanahalli Lake, Bengaluru South regarding NGT Directions in OA No. 447/2019, dated: 31.07.2019 is enclosed along with the letter.

You are informed to upload the same in the NGT website.

Encl: As above.

Yours faithfully,


Member Secretary



Compliance report to the directions issued by Hon'ble National Green Tribunal in O.A. No. 447 of 2019.

- Ref:-
1. Order dated 31.07.2019 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi.
 2. Interim Order passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A No. 447/2019 dt. 30.10.2019.

1. In obedience to the directions dated: 31.07.2019 by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A. No. 447/2019, a meeting was convened on 17.08.2019 and the details pertaining to the meeting was forwarded to Hon'ble NGT on 23.09.2019.
2. The Regional Officer, Karnataka State Pollution Control Board, Anekal has a submitted action taken report to the Board Office on 11.11.2019 copy of the same is enclosed as **Annexure -1**.
3. Assistant Environmental Officer, Karnataka State Pollution Control Board, Anekal was inspected the Bhujngadasanahalli Lake and observed that there is discharge of sewage into the lake. Assistant Environmental Officer, Anekal also observed that Christ Academy has established and started the construction of STP without obtaining CFE / CFO of the Board. Based on the non-compliance Regional Officer, Anekal has issued show-cause notice to PDO, Grampanchayat, Mantapa Village, Jigani Hobli, Anekal Taluk, and to the Manager Christ Academy, Christ Nagar, Hullahalli, Begur Koppa Road, Sakalavara Post, Jigani Hobli, Anekal Taluk, Bangalore Urban District. Copy of the show-cause notices are enclosed as **Annexure - 2 & 3**.
4. The analysis report of the Bhujngadasanahalli Lake water collected on 18.09.2019 is enclosed as **Annexure -4** and as per the analysis report the sample confirm class-D (propagation of wild life, fisheries)

of the use based classification of surface water in India by CPCB, New Delhi.

5. Meeting was held on 12.12.2019 at Zonal Office, Bangalore South, KSPCB, Nisarga Bhavan, 3rd Floor, Thimmaiah Road, 7th D Cross, Shivanagar, Bangalore – 560010. Proceedings of the meeting held on 12.12.2019 is enclosed as **Annexure -5**.
6. Reminder letter was addressed to PDO, Grampanchayat, Mantapa Village, Jigani Hobli, Anekal Taluk and informed to submit the action plan for the remedial action of the Bhujngadasanahalli Lake. Copy of the letter is enclosed as **Annexure -6**.
7. The Christ Academy, Christ Nagar, Hullahalli, Begur Koppa Road, Sakalavara Post, Jigani Hobli, Anekal Taluk, Bangalore Urban District has submitted Action taken report to the KSPCB, Bangalore South on 28.12.2019 and informed that they have started establishing STP (SBR Technology) of capacity 300 KLD to treat the sewage generate from the college campus. Copy of the same is enclosed as **Annexure -7**.
8. PDO, Grampanchayat, Mantapa Village, Jigani Hobli, Anekal Taluk, Bangalore Rural District have submitted letter to the Board on 14.01.2020 enclosing the estimation made for preventing sewage entry into Bhujngadasanahalli Lake. They have also states that since there is no fund available with them, after release of fund from Taluk panchayath and Jilla panchayath Bangalore city they will take action to prevent the pollution of the Bhujngadasanahalli Lake within 120 days. Copy of the said letter is enclosed as **Annexure-8**

Member Secretary



Annexure-1

Karnataka State Pollution Control Board

Regional Office : Bangalore - Anekal
2nd Floor, Nisarga Bhavan
7th 'D' Cross, Thimmaiah Road
Sanegoravanahalli, Shivanagar, Bangalore - 560 010.
Tel / Fax : 080-23229538

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು - ಆನೇಕಲ್
2ನೇ ಮಹಡಿ, ನಿಸರ್ಗ ಭವನ, 7ನೇ 'ಡಿ' ಅಡ್ಡ ರಸ್ತೆ
ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಸಾಣೆಗುರುವನಹಳ್ಳಿ
ಶಿವನಗರ, ಬೆಂಗಳೂರು - 560 010.
ದೂ./ ಫ್ಯಾಕ್ಸ್ : 080-23229538

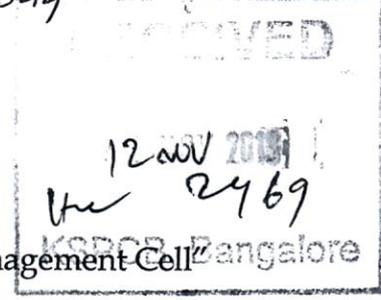


towards a cleaner Karnataka

No. KSPCB/RO-ANEKAL/BUJANGA.LAKE/2019-20/544

Date: 11 NOV 2019

To,
The Member Secretary,
Karnataka State Pollution Control Board,
Parisara Bhawan,
Bengaluru-1.



"Kind Attn: SEO, Waste Management Cell"

Sir,

Sub: Submission of action taken report pertaining to the degradation of
Bujangadasanahalli Lake, Jigani Hobli, Anekal Taluk- reg.

Ref: 1. Honorable NGT Principal Bench, New Delhi Order in Original application
No.447/2019 on 31.07.2019.

2. Interim Order issued by Honorable NGT, Principal Bench, New Delhi in Original
application No.447/2019 on 30.10.2019.

With reference to the above it is to be submitted that, Honorable NGT Principal Bench, New Delhi vide above cited reference (1) has issued the Order pertaining to the complaint against Bujangadasanahalli Lake filed by Sri.K Vijayakumar, Madhavi Farms, Resident of Sakalavara Village, Mantapa Panchayath, Jigani Hobli, Anekal Taluk as follows: "Let the State Pollution Control Board (SPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by e-mail at judicial-ngt@gov.in."

In view of the afore said facts, meeting was held at the Board Office on 17.08.2019 along with the Secretary and Chief Engineer, Department of Minor Irrigation and PDO, Mantapa Panchayath. After detailed discussion the Presiding Officer of the said meeting has directed as below:

- Encroachment of the lake, if any shall be clarified.
- The Secretary, Department of Minor Irrigation shall submit an action plan for rejuvenation of the lake within one month.
- The Regional Officer shall monitor the lake water quality and submit the report.

This Office has started monitoring of lake on monthly basis from September-2019 and as a part of this collected the first sample of lake water on 18.09.2019 and submitted for the analysis to the KSPCB Central Laboratory, Bangalore. The result of the analysis conforms to Class-D (Designated-Best-Use is Propagation of Wild life and Fisheries) of the Use based classification of surface waters in India by CPCB, NewDelhi. Copy of the analysis report is enclosed as **Ann-I**. Analysis report of the lake water collected in October, 2019 is awaited.

E-mail : anekal@kspcb.gov.in

Subsequently, the complainant Sri.K Vijayakumar has informed through the telephonic call on 20.09.2019 pertaining to the discharge of the sewage to Bujangadasanahalli Lake.

In view of the above, AEO of this Office has inspected the above said location on 21.09.2019 and during the inspection, following observations were made:-

- The lake is located at Sakalavara Village and the GPS readings of the location are 12°49'36" N and 77°36'51" E.
- Sri.Vikram, a representative of the Complainant has shown the location where the wastewater joining the lake through the land near Hullahalli. He has informed that the domestic wastewater is being generated from the adjacent C K Palya village. Sample of the wastewater was collected for analysis. He has further informed that they have taken the lake on lease basis for fishery purpose.
- Furthermore, he has shown the other location from where untreated domestic wastewater is being discharged from Christ Academy, Christ Nagar, Hullahalli, Begur-Koppa Road, Sakalavara Post, Jigani Hobli, Anekal Taluk is joining the Lake.

In view of the above, Christ Academy located at Christ Nagar, Hullahalli, Begur-Koppa Road, Sakalavara Post, Jigani Hobli, Anekal Taluk was inspected and following are the observation made:

- The Christ Academy has established in about 20 acres of land and the built-up area is more than 5000 sqm. They have Christ Academy School; PU College; UG studies; Institute for Advanced Studies and Institute of Law in the premises.
- As per the GoK Notification No.FEE 316 EPC 2015, Bengaluru dated: 19.01.2016 educational institutions with built-up area more than 5000 m² and above shall install STP. As per the records of this Office they have not yet obtained the CFE/CFO of the Board to install the STP.
- The institute has two canteens in the premises and they are discharging the domestic sewage through the open drain to outside the premises of the institution without any treatment.
- They have started establishing STP and almost finished the civil construction works. More information regarding the STP was not obtained as the staff in-charge of the installation of STP and looking after environmental aspects was absent.
- They have installed and operating 02 DG sets of 300 KVA.

Based on the aforesaid observations, this Office has issued Show-Cause notice to PDO, Gram Panchayat, Mantapa Village, Jigani Hobli, Anekal Taluk and to The Manager, Christ Academy, Christ Nagar, Hullahalli, Begur-Koppa Road, Sakalavara Post, Jigani Hobli, Anekal Taluk, Bengaluru Urban District. Copy of the show cause notices are enclosed as **Ann-II.**

But, till date PDO, Gram Panchayath, Mantapa Village has not yet submitted the reply to the notice while, Administrator, Christ Academy has submitted the reply stating that they have installed the STP of SBR technology and started treating the sewage and the treated water is being used for onland gardening and they have sought time of 3 months to obtain the CFO of the Board as the Authorized signatory is out of Country. Copy of the same is enclosed as **Ann-III**. This Office has issued SCN to the Occupier of the Christ Academy in view of not applied for the consent of the Board and the copy of the same is enclosed as **Ann-IV**.

Beside, the following details pertaining to the Bujangadasanahalli Lake are submitted:

- Bujangadasanahalli Lake is located in Sy No.138 (As per the Dishaank app developed by Karnataka-GIS, KSRSAC), Hullahalli Village, Jigani Hobli, Anekal Taluk, Bangalore Urban District.
- There are three point source of wastewater intrusion to the lake which includes:
 1. From north eastern side of the lake which mainly contains wastewater from Christ academy, Hullahalli. But, now the educational institution has provided the STP to treat the domestic wastewater.
 2. Storm water and domestic effluent from Hullahalli village through the open drain from the north eastern side of the lake.
 3. Wastewater mainly consisting domestic wastewater from CK Palya and Hullahalli villages along with the agricultural runoff through the vacant land where lot of weeds have grown (located towards the northern side of the lake) joins the lake through the open drainage. The said open drainage also carries the storm water from the 02 godowns located at the northern side of the lake.
- Further, the lake receives the agricultural runoff from the lawn area located at the eastern side of the lake. The lawn area is of approximately of 01 acre and is grown for commercial purpose. Constituents of the inorganic fertilizers and the pesticides used for lawn may reach the lake during runoff due to rainfall.
- Towards the southwestern side of the lake there is agricultural Farm (they have grown Mango; Banana and Gauva fruit bearing plants) and at the western and northwestern sides there is a plantation of acacia/eucalyptous.
- Physical observation of the lake reveals that more than 95% of the lake is filled with free flowing water and only 5% of the lake is aquaired by aquatic weeds majorly, *Ipomea aquatica* spp.
- There is a stagnation of the lake water at the southwestern side of the lake. Once, the lake is completely filled the water will flow from the southern side of the lake where the concrete bund has been built. There is no flow of water outside the lake as the lake is not completely filled.

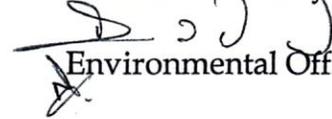
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- As of now there is no intrusion of industrial effluent to the lake has been observed. The analysis report of the sample collected also indicates the sewage intrusion to lake as the *E.Coli* concentration in the water exceeds the standard limit for drinking water.

Photographs of the lake are enclosed.

In view of the aforesaid facts it is opined to call the PDO, Mantapa Village Panchayat Occupier of the Christ Academy, Hullahalli, and authorities of Department of Minor Irrigation; Department of Fisheries, Zilla Panchayath, Bangalore Urban District to evolve the action plan for restoration of the lake before submitting the report to the Honorable NGT, Principal Bench, NewDelhi.

Yours faithfully


Environmental Officer

Enclosure: As above



View of the Bujangadasanahalli lake



Growth of *Ipomea aquatic* spp in the lake

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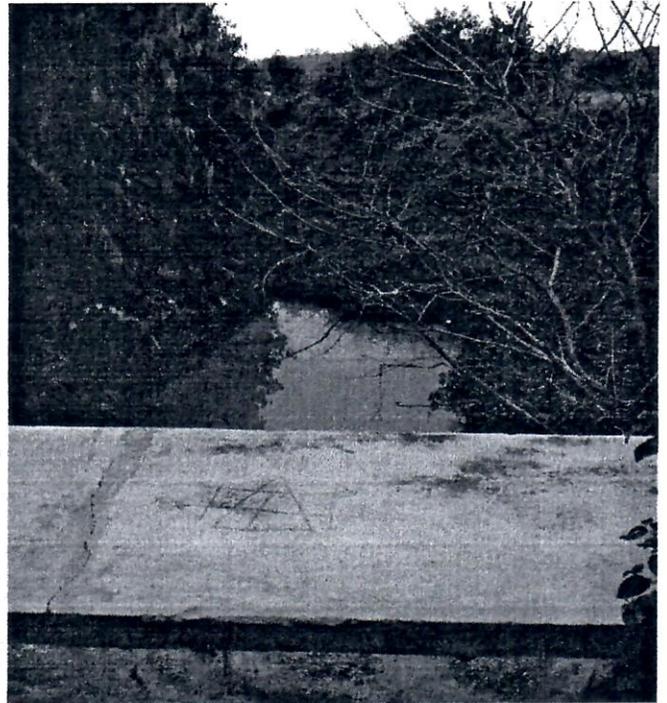
Panaroma image of the lake.



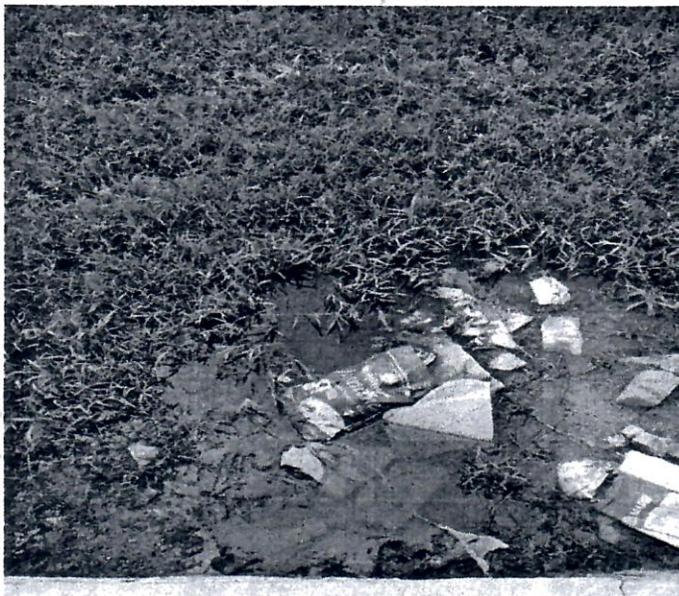
Domestic wastewater from CK Palya and Hullahalli villages along with agricultural runoff through the vacant land where lot of weeds have grown (located towards the northern side of the lake).



Wastewater intrusion point source No.1



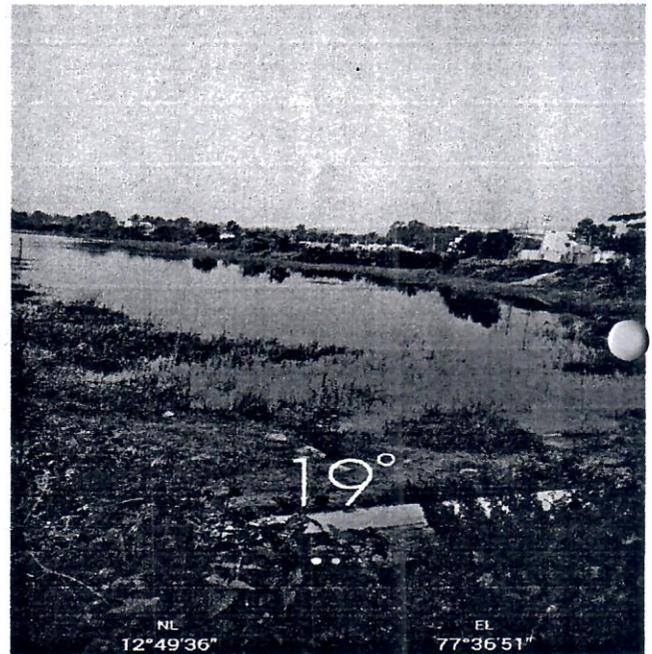
Wastewater intrusion point source No.2



Wastewater intrusion point source No.3



Lawn area located at the eastern side of the lake



Concrete bund provided at the southern side of the lake

Karnataka State Pollution Control Board

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Telfax : (O) 080-23229538

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2ನೇ ಮಹಡಿ, ನಿಸರ್ಗ ಭವನ,
7ನೇ 'ಡಿ' ಅಡ್ಡರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ,
ಬೆಂಗಳೂರು - 560 010.
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towards a cleaner Karnataka

ಸಂಖ್ಯೆ ಕರಾಮಾನಿಮಂ/ಪ್ರಾ.ಕ ಆನೇಕಲ್/ಭು.ದಾ.ಕೆರೆ/2019-20/465
ಇವರಿಗೆ,

ದಿನಾಂಕ:

01 OCT 2019

ಪಂಚಾಯತ್ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿ
ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತ್,
ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು,
ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ತ್ಯಾಜ್ಯ ನೀರು ಸೇರುತ್ತಿರುವ ಕುರಿತ ದೂರಿನ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ: 1. ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ, ನವದೆಹಲಿ ಇವರು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಕುರಿತಂತೆ ಅರ್ಜಿ ಸಂಖ್ಯೆ:447/2019 ರಲ್ಲಿ ನೀಡಿರುವ ಆದೇಶ ದಿನಾಂಕ:31.07.2019.
2. ಶ್ರೀ.ವಿಜಯಕುಮಾರ್, ಮಾಧವಿ ಫಾರ್ಮ್, ಸಕಲವಾರ ಗ್ರಾಮ, ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ಇವರು ದಿನಾಂಕ:20.09.2019 ರಂದು ದೂರವಾಣಿ ಮುಖಾಂತರ ನೀಡಿದ ದೂರು.
3. ಈ ಕಛೇರಿಯ ಸಹಾಯಕ ಪರಿಸರ ಅಧಿಕಾರಿಯ ಪರಿವೀಕ್ಷಣಾ ದಿನಾಂಕ:21.09.2019

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಈ ಮೂಲಕ ತಮಗೆ ತಿಳಿಯಪಡಿಸುವುದೇನೆಂದರೆ, ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ತ್ಯಾಜ್ಯ ನೀರು ಸೇರುತ್ತಿರುವ ಕುರಿತಂತೆ ಶ್ರೀ.ವಿಜಯಕುಮಾರ್, ಮಾಧವಿ ಫಾರ್ಮ್, ಸಕಲವಾರ ಗ್ರಾಮ, ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ಇವರು ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ, ನವದೆಹಲಿಗೆ ಸಲ್ಲಿಸಿರುವ ತಕರಾರು ಅರ್ಜಿಯ ವಿಚಾರಣೆಯ ನಂತರ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ಪೀಠವು (ಎನ್.ಜಿ.ಟಿ) ಯು ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿಯು ಕೆರೆಯ ಮಾಲಿನ್ಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಸೂಕ್ತ ಕಾನೂನು ಕ್ರಮಗಳನ್ನು ಕೈಗೊಂಡು ವರದಿ ಸಲ್ಲಿಸುವಂತೆ ಆದೇಶವನ್ನು ಉಲ್ಲೇಖ (1) ರ ಅನ್ವಯ ಹೊರಡಿಸಿರುತ್ತದೆ.

ಮುಂದುವರಿದಂತೆ, ಸದರಿ ದೂರುದಾರರು ಈ ಕಛೇರಿಗೆ ದಿನಾಂಕ: 20.09.2019 ರಂದು ದೂರವಾಣಿ ಕರೆ ಮಾಡಿ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ತ್ಯಾಜ್ಯ ನೀರು ಸೇರುತ್ತಿರುವ ಕುರಿತಂತೆ ದೂರನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.ತತ್ಸಂಬಂಧ, ಸದರಿ ಕೆರೆಯ ಸುತ್ತಲಿನ ಜಾಗೆಯನ್ನು ಈ ಕಛೇರಿಯ ಸಹಾಯಕ ಪರಿಸರ ಅಧಿಕಾರಿಯು ಪರಿವೀಕ್ಷಣೆ ನಡೆಸಿದ್ದು, ಪರಿವೀಕ್ಷಣಾ ಸಮಯದಲ್ಲಿ ಸಿ.ಕೆ.ಪಾಳ್ಯ ಹಾಗೂ ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತ್ ವ್ಯಾಪ್ತಿಯ ಇನ್ನಿತರ ಗ್ರಾಮಗಳಿಂದ ಕೆರೆಗೆ ಶುದ್ಧೀಕರಿಸದ ರೊಚ್ಚು ನೀರು ಸೇರ್ಪಡೆಯಾಗುತ್ತಿರುವುದನ್ನು ಗಮನಿಸಲಾಗಿದೆ.

ಸದರಿ ಕ್ರಿಯೆಯು ಜಲ ಕಾಯ್ದೆ, 1974 ರ ಪ್ರಕರಣ 25ರ ನೇರ ಉಲ್ಲಂಘನೆಯಾಗಿರುತ್ತದೆ ಹಾಗೂ ಸದರಿ ಉಲ್ಲಂಘನೆಯು ಜಲ ಕಾಯ್ದೆ, 1974 ರ ಪ್ರಕರಣ 43 ರಡಿ ಒಂದೂವರೆ ವರ್ಷದವರೆಗೆ (ದಂಡದೊಂದಿಗೆ ಆರು ವರ್ಷದವರೆಗೆ ವಿಸ್ತರಿಸುವ ಅವಕಾಶವಿರುತ್ತದೆ) ಜೈಲುವಾಸದ ಶಿಕ್ಷೆಗೆ ಗುರಿಪಡಿಸುವ ಸಾಧ್ಯತೆಯಿರುತ್ತದೆ.

ಮೇಲ್ಕಾಣಿಸಿದ ಕಾರಣಗಳಿಂದ, ಈ ಪತ್ರ ತಲುಪಿದ ಏಳು ದಿವಸದ ಒಳಗಾಗಿ ಸದರಿ ಉಲ್ಲಂಘನೆಯ ಕುರಿತಂತೆ ತಮ್ಮ ಸಮಜಾಯಿಷಿಯನ್ನು ನೀಡಬೇಕೆಂದು ಹಾಗೂ ತೆಗೆದುಕೊಂಡ ಕ್ರಮದ ಬಗ್ಗೆ ವಿವರವಾದ ಕ್ರಿಯಾ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಬೇಕೆಂದು ತಿಳಿಸಲಾಗಿದೆ. ತಪ್ಪಿದ್ದಲ್ಲಿ ತಮ್ಮ ಮತ್ತು ಪಂಚಾಯತಿಯ ವಿರುದ್ಧ ಕ್ರಮವನ್ನು ಜರುಗಿಸುವಂತೆ ಮಂಡಳಿಯ ಕೇಂದ್ರ ಕಛೇರಿಗೆ ಶಿಫಾರಸ್ಸು ಮಾಡುವುದರ ಜೊತೆಗೆ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ಪೀಠಕ್ಕೆ (ಎನ್.ಜಿ.ಟಿ) ವರದಿ ಸಲ್ಲಿಸಲಾಗುವುದು.

ತಮ್ಮ ವಿಶ್ವಾಸಿ
ಪರಿಸರ ಅಧಿಕಾರಿ

Karnataka State Pollution Control Board
Regional office: Bangalore -Anekal
2nd Floor, NisargaBhavan
7th 'D' Cross, Thimmaiah Road
Shivajinagar, Bengaluru 560010
Telfax (0) 080 23229538

_____ towards a cleaner Karnataka

//RPAD//

No.KSPCB/RO Anekal/B.D.Lake/2019.20/465

Date:01 Oct 2019

To,

Panchayath Development Officer
Mantap Gram Panchayath
Jigani Hobli, Anekal Taluk
Bengaluru Urban Dist.

Sir,

Sub: With regard to the complaint of Waste
Water accumulating In Bujagandasanahalli
Lake

Ref: 1. Order of the Hon'ble NGT New Delhi, in
connection with the Bujangadasana-
halli lake in Application No.447/2019

2. Complaint of Sri.Vijayakumar, madhavi
Pharms ,Sakalavara Village Jigani Hobli,
Anekal Taluk, Bengaluru urban Dist. Over
Phone.

3.Asst.Environmental Officer of this
Office inspection on 21.09.2019.

Reference to the above subject, this is to inform you that, in connection with the waste water accumulating into Bujanganadasanahalli lake, after hearing the objection petition filed before the Hon'ble SGT New Delhi by Sri.Vijayakumar, Madhavi Farms Sakalavara village, Jigani Hobli, Anekal Taluk, Bengaluru Urban District , the Hon'ble National Green Tribunal (SGT) have ordered under above ref(1) that in connection with the pollution of the lake the Pollution Control Board by taking suitable legal action and submit a report.

Further , the said complainant calling over phone to this office on 20.9.2019, have made the complaint with regard to the accumulation of the waste water into Bujangadasanahalli lake. In this context, the said lake's surrounding area inspection was carried out by this office Asst. Environmental officer, and during the inspection, it was found and observed that from the C.K.Palya and Mantap Gram Panchayath limits other villages

the unfiltered/untreated waste water is being let into the lake.

And the said act is in violation of Section 25 of the Water Act 1974 and the said violation under section 43 of the Water Act 1974 is punishable for one and half years (and provision of extending along with fine till six years). And possibilities of subjecting to imprisonment.

In view of the above reasons, within 7 days of receipt of this letter, in connection with the said violation you are hereby directed to give your explanation and also with regard to action taken a detailed action taken report is to be submitted. Failed to do so, to take action against your panchayath , along with making recommendations to the Board Head office, a report will be submitted to the National Green Tribunal (NGT).

Yours faithfully,
Sd/-
Environmental officer.

Annexure-3

16 Annexure

Karnataka State Pollution Control Board

Regional Office : Bangalore - Anekal
2nd Floor, Nisarga Bhavan
7th 'D' Cross, Thimmaiah Road
Shivanagar, Bangalore - 560 010.
Telfax : (O) 080-23229538

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು - ಅನೇಕಲ್
2ನೇ ಮಹಡಿ, ನಿರ್ವಹಣಾ ಭವನ,
7ನೇ 'ಡಿ' ಅಡ್ಡರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ,
ಬೆಂಗಳೂರು - 560 010.
ದೂ./ ಫ್ಯಾಕ್ಸ್ : 080-23229538



towards a cleaner Karnataka

//RPAD//

No. KSPCB/RO-ANEKAL/NOTICE/2019-20/464

Date: 01 OCT 2019

To,

The Manager,
Christ Academy,
Christ Nagar, Hullahalli,
Begur-Koppa Road, Sakalavara Post-560083,
Jigani Hobli, Anekal Taluk,
Bengaluru Urban District

Sir,

Sub: Non-compliances under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981-reg
Ref: 1. Telephonic complaint received from Sri.K Vijayakumar, Resident of Sakalavara Village, Anekal Taluk, Bangalore Urban District on 20.09.2019.
2. Inspection of your institution by AEO of this Office on 21.09.2019.

With reference to the above it is to be informed that, this Office has received the telephonic complaint pertaining to the intrusion of untreated sewage to the Bujangadasanahalli Lake causing water pollution.

In view of the above, the surroundings of the Bujangadasanahalli Lake was inspected by AEO of this Office on 21.09.2019 and observed the following non-compliances:

- Untreated domestic wastewater discharged from your Christ Academy is joining the Bujangadasanahalli Lake through the open drain.
- The built-up area of your institution is more than 5000 sqm and as per the GoK Notification No.FEE 316 EPC 2015, Bengaluru dated: 19.01.2016 you need to establish STP and obtain CFE of the Board. But, you have not obtained the CFE of the Board before establishing the institute.
- You have installed and operating 02 DG sets of 300 KVA and not provided the chimney of adequate height.

In view of the above, your attention is invited to the Section 25 & 26 of Water (Prevention & Control of Pollution) Act, 1974 and Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 subject to the provision under these sections:

Section 25 & 26: no person shall, without the prior consent of the State Board establish or take any steps to establish any institution, operation or process, or any treatment and disposal systems, which is likely to discharge sewage or trade effluent into stream or well or sewer or on land.

Section 21: no person shall without the prior consent of the State Board, establish or operate any industrial plant in an air pollution control area.

As evident from the above said sections, it is mandatory on the part of every entrepreneur to obtain "Consent for Establishment" prior to establishment and "Consent for Operation" prior to Operation of the institution.

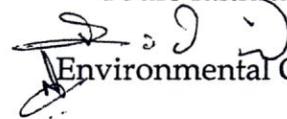
Aforesaid actions on your part, that establishing and operating the institution and to discharge sewage effluent and emissions into the environment amounts to gross violation of the Section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974 and Section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Failure to comply with the provisions of the above Acts attracts penal provisions of Section 44 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 37 of the Air (Prevention and Control of Pollution) Act, 1981 which read as follows: which read as follows: "Whoever fails to comply with the provisions of the above Section 25/26 of Water (Prevention and Control of Pollution) Act, 1974 and Section 21 of Air (Prevention and Control of Pollution) Act, 1981 is liable for imprisonment for the term not less than one year and six months and may extend up to six years and with fine".

In view of the afore mentioned facts, take this notice to apply via XGN software for the consent of Board along with such necessary documents prescribed within seven days from the date of issue of this notice.

Please acknowledge the receipt of this notice.

Yours faithfully,


Environmental Officer

Ph : 080-23238458
Fax : 080-23238300



TC-5487

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY
AN ISO/IEC 17025:2017 (NABL) ACCREDITED LABORATORY &
IS 18001:2007 CERTIFIED LABORATORY

Email: centrallab@kspcb.gov.in
Website : <http://kspcb.gov.in>

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿರ್ವಹಣಾಘಟನೆ,
೭ ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ ತಿಮ್ಮಯ್ಯರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 03-10-2019

NAME OF THE LAKE:	Tank water sample collected from Bhujangadasanahalli Lake, Sakalavara Village, Jigani Hobli, Anekal Taluk, Bengaluru Urban District.	Page 1 of 1
SAMPLE COLLECTED BY :	RO: Anekal	DATE OF COMMENCEMENT OF TEST:19-09-2019
DATE OF COLLECTION :	18-09-2019	DATE OF COMPLETION OF TEST:30-09-2019
DATE OF RECEIPT :	19-09-2019	SAMPLE REPORT NO:W-1963
PARTICULARS :	Lake Water	SAMPLE NO :W-1963

Sl No	Parameters	Unit	Water Quality Criteria					Results	Range of testing/Limit of Detection	Test Method
			A	B	C	D	E			
1.	pH@25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.3	2 to 12 Unit	IS 3025 (Part 11): 2002
2.	Conductivity@25° C	µs/cm	-	-	-	-	2250	452	10 to 5000 µs/cm	IS 3025 (Part 14): 2013
3.	Dissolved Oxygen	mg/L	6	5	4	4	-	5.0	0.5 to 20 mg/L	IS 3025 (Part 38): 2003
4.	Biochemical Oxygen Demand (3 days @ 27° C)	mg/L	2	3	3	-	-	3.0	2 to 300 mg/L	APHA 23 rd Edition (Part 4500-O- G): 2017
5.	Total Coliform	MPN /100ml	50	500	5000	-	-	9200	Qualitative (<1.8 to >1600 MPN/100 ml)	APHA 23 rd edition (Part 9221 A, B, C) 9-68 to 9-75: 2017
6.	Free Ammonia as N*	mg/L	-	-	-	1.2	-	0.003	0.0005 to 0.283 mg/L	APHA(23 rd Edition (4500 NH ₃ D): 2017
7.	Boron as B	mg/L	-	-	-	-	2.0	BDL	0.1 to 10 mg/L	APHA 23 rd Edition (Part 4500B B): 2017
8.	Sodium Absorption Ratio*	-	-	-	-	-	26	2.3	-	IS:11624-1986

INFERENCE	Conforms to Class "D"- Propagation of Wild Life, Fisheries
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- Note1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of Head of the laboratory.
3. *- Tests are not under the scope of NABL Accreditation.
4. Samples will be stored for a period of 15 days from the date of dispatch of report.
5. BDL: Below Detection Level. Boron as B: 0.1.

Radha M.N
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

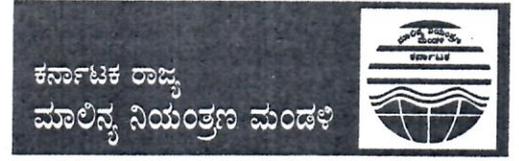
H.M. Shivakumar
Authorized Signatory (Chemical)
(H.M. Shivakumar)
Scientific Officer

48

---End Of Report---

Officer of the Senior Environmental Officer
Karnataka State Pollution Control Board
Bangalore - South
"NISARGA BHAVAN", 3rd Floor,
Thimmaiah Road, 7th 'D' Cross,
Shivanagar, Bangalore - 560 010.
Phone : 23228862

ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಯವರ ಕಛೇರಿ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ
"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ,
ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, 7ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.
ಫೋನ್ : 23228862



towards a cleaner Karnataka

Kind attw: SEO (WMC) 11 7 DEC 2019

No: PCB/RO-ANEKAL/Complaint-Bujangadasanahalli Lake/2019-20/519 Date:

Proceedings of the Meeting held on 12.12.2019 with respect to Bujangadasanahalli Lake, Skalavara Village, Mantapa Panchayath, Jigani Hobli, Anekal Taluk.

1	Presiding Officer	1. Sri, Shanmukappa, ZSEO, KSPCB, Bengaluru South.
2.	Officers of the Board Present	1. Sri. Asif Khan, EO, RO, Anekal. 2. Sri. Bhaskar HG, DEO, RO, Anekal.
3.	Representative of Mantapa Village Panchayat.	1. Sri. Naveenkumar. V. President, Mantapa Village Panchayat. 2. Sri. Narendra Babu, PDO, Mantapa Village Panchayat.
4.	Representative of the Christ Academy.	1. Fr. Joice, Manager. 2. Fr. Antony, Director. 3. Fr. Vijis, Administrator.

Preamble: Sri. K Vijayakumar, Madhavi Farms, Resident of Sakalavara Village, Mantapa Panchayath, Jigani Hobli, Anekal Taluk, Bangalore Urban District has filed complaint to the Honorable National Green Tribunal (NGT), Principal Bench, New Delhi stating that there is pollution of Bujangadasanahalli Lake due to discharge of industrial and sewage effluent. Considering the complaint, The Honorable NGT, Principal Bench, New Delhi has ordered on 31.07.2019 as below.

"Let the State Pollution Control Board (SPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by e-mail at judicial-ngt@gov.in."

In view of the afore said facts, meeting was held at Board Office on 17.08.2019 along with the Secretary and Chief Engineer, Department of Minor Irrigation and Panchayat Development Officer (PDO) , Mantapa Panchayath. After detailed discussion the Hon'ble Chairman of the Board/ Presiding Officer of the said meeting has directed as below:

- Encroachment of the lake, if any shall be cleared.
- The Secretary, Department of Minor Irrigation shall submit an action plan for rejuvenation of the lake within one month.
- The Regional Officer shall monitor the lake water quality and submit the report.



Handwritten signature and date 19/12/19.

20
As per the aforesaid direction, this Regional Office, Anekal started monitoring of the lake on monthly basis and collected first sample on 18.09.2019. (The analysis report reveals to Class "D "propagation of Wild Life, Fisheries).

Sri.K Vijayakumar, Complainant had informed through the telephonic call to RO, Anekal pertaining to the discharge of the sewage to Bujangadasanahalli Lake on 20.09.2019.

In view of the above, location was inspected on 21.09.2019 by the Asst Environmental Officer of Regional Office, Anekal, and has reported the following.

- Bujangadasanahalli lake is located at Sakalavara Village and the GPS readings of the location are 12°49'36" N and 77°36'51" E.
- Sri.Vikram, a representative of the Complainant has shown the location where the wastewater joins the lake through the land near Hullahalli. He has informed that the wastewater is being generated from the adjacent C K Palya village. Sample of the wastewater was collected for analysis. He has further informed that they have taken the lake on lease basis for fishery purpose.
- Further, he has shown the other location where untreated domestic wastewater from Christ Academy, Christ Nagar, Hullahalli, Begur-Koppa Road, Sakalavara Post, Jigani Hobli, Anekal Taluk is joining the Lake.

In view of the above, Christ Academy located at Christ Nagar, Hullahalli, Begur-Koppa Road, Sakalavara Post, Jigani Hobli, Anekal Taluk was inspected and following are the observation made:

- The Christ Academy has been established in about 20 acres of land and the built-up area is more than 5000 sqm. They have Christ Academy School; PU College; UG studies; Institute for Advanced Studies and Institute of Law in the premises.
- As per the GoK Notification No.FEE 316 EPC 2015, Bengaluru dated: 19.01.2016 educational institutions with built-up area more than 5000 m² and above shall install STP. As per the records of this Office, they have not yet obtained the CFE/CFO of the Board to install the STP.
- The institute has two canteens in the premises and they are discharging the domestic sewage through the open drain to outside the premises of the institution without any treatment.
- They have started establishing STP and almost finished the civil construction works. More information regarding the STP was not obtained as the staff in-charge of the installation of STP and looking after environmental aspects was absent.
- They have installed and operating 02 DG sets of 300 KVA.

Fr. Antony, Director, Christ Academy was informed to apply for CFE/CFO of the Board immediately with relevant documents and not to discharge the sewage outside the

21

premises of the institution. He was appraised about the Notification issued by the GoK vide No.FEE 316 EPC 2015, Bengaluru dated: 19.01.2016; Honorable NGT, Principal Bench, New Delhi Order dated: 31.07.2019 and also about the NGT Order dated 10.07.2019 pertaining to the environmental compensation.

Regional office, Anekal addressed letter on 01.10.2019 to M/s. Christ Academy to apply and obtain CFE & CFO the Board under the Provisions of Water (prevention & Control of Polluitor) Act, 1974 and The Panchayat Development Officer (PDO) , Mantap, Village Panchyat to submit detailed report and proposed action plan on the directions of Hon'ble NGT order dtd. 31. 07.2019.

Administrator, Christ Academy submitted the reply to regional office, Anekal on 15.10.2019, stating that, they have installed and commissioned STP of 300KLD capacity with SBR technology and sought three months time to obtain CFO of the Board as the authorized signatory is out of country. PDO, Mantap, Village Panchyat failed to reply to the regional office, Anekal letter dtd. 01.10.2019.

Further, interim Order was issued by Hon'ble NGT, Prinicpal Bench, New Delhi in OA. No. 447/2019 dt. 30.10.2019 and has directed the Board to furnish meaningful report on the above said matter.

In this regard, letters were addressed to M/s. Christ Academy and PDO, Mantap, Village Panchyat on 08.11.2019 to submit the action taken report on the above said matter.

The above issue was communicated to the Board along with annexures by Regional Office, Anekal on 11.11.2019 to convey a meeting at Board office with Department of Minor Irrigation, Department of Fisheries, Zilla Panchayat, Bengaluru urban district, PDO, Mantap, Village Panchyat & Management of Christ academy to evolve the action plan for restoration of the lake before submitting the reply to the Hon'ble NGT, Prinicpal Bench, New Delhi (copy already submitted).

In response to the above SEO Waste Management Cell vide memo dt. 21.11.2019 directed RSEO, Bengaluru South to conduct meeting calling all officials mentioned in the regional office, Anekal letter dt. 11.11.2019 within second week of December 2019 to submit the proceedings to the Hon'ble NGT in time.

ZSEO, Bengaluru South in reply to the above said memo, informed the Board on 22.11.2019, earlier meeting was presided by the Chairman, wherein Secretary Irrigation department and other officials attended it and hence requested the Board to convey meeting at Board office under the Chairmanship of Hon'ble Chairman (copy enclosed) and the meeting is yet to be convened by the Board office (Waste Management Cell).

PDO, Mantap, Village Panchyat vide letter dt. 25.11.2019 received in Regional office, Anekal on 06.12.2019 has stated that, Bujangadasanahalli Lake come under the purview of Mantap, Village Panchyat. Sri. Vijaykumar s/o Sri, Krishnamurthy, Sakalvra has not taken any permission to carryout fishing activity in the said lake from Mantap, Village

Panchyat. Whereas the Department of Fisheries has awarded contract for aquaculture to contractor Sri. Vijaykumar for the period from 01.07.2018 to 30.06.2023 (copy of the contract by Fisheries is enclosed).

Further, the PDO in his reply has stated that, the entry of sewage to the lake can be avoided by providing Dewat System with low cost treatment and stabilization ponds, Since they have no funds to carry out the same and to rejuvenate the lake at present and they are ready to do the work provided the fishing contractor deposit the funds to the Panchyat and also if additional funds are allocated by Zilla Panchyat (ZP). In these regard PDO informed that Panchayat would seek financial aid from Zilla Panchyat.

Analysis report of the lake water sample for the month of November -2019 conform Class 'D' (copy enclosed) and report of December sample is awaited.

Interim Order was issued by Hon'ble NGT, Prinicipal Bench, New Delhi in OA. No. 447/2019 dt. 26.11.2019 and has directed as below.

"Remedial action be taken expeditiously and report filed before 31.01.2019. The SPCB may also coordinate with the concerned Gram Panchayat also and ensure remedial action.

In this regard a meeting was convened by ZSEO, Bengaluru South along with President Mantapa Village Panchayat, PDO Mantapa Village Panchayat, Fr. Joice, Manager, Fr. Antony, Director & Fr. Vijis, Administrator of Christ Academy and officers of Regional Office Anekal on 12.12.2019 at 11:00AM at campus of Christ Academy, Chrit Nagar, Hullahalli, Begur- Koppa Road, Sakkalawara Post, Bengaluru-560083.

RSEO, Bengaluru South region explained the purpose of the meeting and explained the content of the interim order of the Hon'ble NGT dt. 30.10.2019 & 26.11.2019 to the representatives present for further course action and informed the PDO to prepare and submit action plan to prevent the entry of sewage into lake and for remedial action.

Sri. Naveenkumar. V. President, Mantap Village Panchayat informed that, they have no funds and no place to provide STP/ Septic tank and Soak Pit for the treatment and disposal of sewage generated in their panchayat limits and also informed that, they will seek financial assistance from Taluk Panchayat and Zilla Panchayat.

Fr. Antony, Director, Christ Academy informed that, they have constructed and operating STP of 300KLD and they are treating the sewage generated from the campus and presently they are using for gardening within the premises. Further informed that they are ready to co-operate with village panchayat for rejuvenation of lake and would discuss the issue with PDO.

At the end, the Presiding officer, RSEO, Bengaluru South, informed the President & PDO of Mantap Village Panchayat, Fr. Antony, Director and other representatives of Christ Academy to submit the action plan for the remedial action of the lake by

31.12.2019 covering all the issues as directed by the NGT for remedial action of the lake so as to submit the same before NGT.

Sd/-
(SHANAMUKAPPA)
ZONAL SENIOR ENVIRONMENTAL OFFICER

To

1. The President, Mantap, Grama Panchyat, Jigani Hobli, Anekal Taluk, Bengalru -560083.
2. The Panchyat Development Officer, Mantap, Grama Panchyat, Jigani Hobli, Anekal Taluk, Bengalru -560083.
3. Fr. Antony, Director, M/s. Christ Academy, Christ Nagar, Hullahalli, Begur - Koppa Raod, Sakkalawara Post, Bengaluru -560083.

Copy to:

1. The Member Secretary, KSPCB for kind information and further needful.
- ✓ 2. The SEO, Waste Management Cell for information and to convene a meeting with Secretary, Department of Minor Irrigation, Vikasa Soudha, CEO, Zill Panchyat, Bengaluru Urban, Director, Department of Fisheries, PDO, Mantap Village Panchayat and Christ Academy, Christ Nagar, Hullahalli, Begur - Koppa Raod, Sakkalawara Post, Bengaluru -560083 immediately to evolve action plan for remedial action of Bujagadasanhalli Lake as per NGT directions.
3. Law officer, legal cell, 3rd floor, Parisara Bhavana, KSPCB, Bangalore-1, for information & needful action.
4. RO, Anekal for information.
5. Case file.


17/12
ZONAL SENIOR ENVIRONMENTAL OFFICER
BENGALURU-SOUTH.



CHRIST ACADEMY

Christ Nagar, Hullahalli, Begur-Koppa Road, Sakkalawara Post, Bengaluru - 560 083,

Ph: +91 94482 04411, +91 99722 22400,

E-mail: office@christacademy.in, www.christacademy.in

AN ISO 9001:2008 (TUV) CERTIFIED EDUCATIONAL INSTITUTION

Date: 10/12/2019

To,
Environmental Officer,
Regional Office - Anekal
Karnataka State Control Board,
Nisarga Bhavan, 2nd Floor,
7th D Cross, Thimmaiah Road,
Shiva Nagar Bengaluru-560079

Dear Sir,

Sub: Submission of survey report - distance from our compound wall to Bujangadasanahalli Lake.

**Ref: Your letter No. KSPCB/RO-Anekal/Notice/2019-20/540
Dated 11/11/2019**

With reference to letter dated 11 Nov 2019, we had visited your office. As discussed with you, we had measured the distance from our compound wall to Bujangadasanahalli Lake by a certified surveyor.

Herewith we are enclosing the copy of the report.

Kindly suggest us with the further procedures.

Thanking You,

Yours faithfully.


Fr. Viju Kolamkanny CMI
Administrator
For, CHRIST ACADEMY

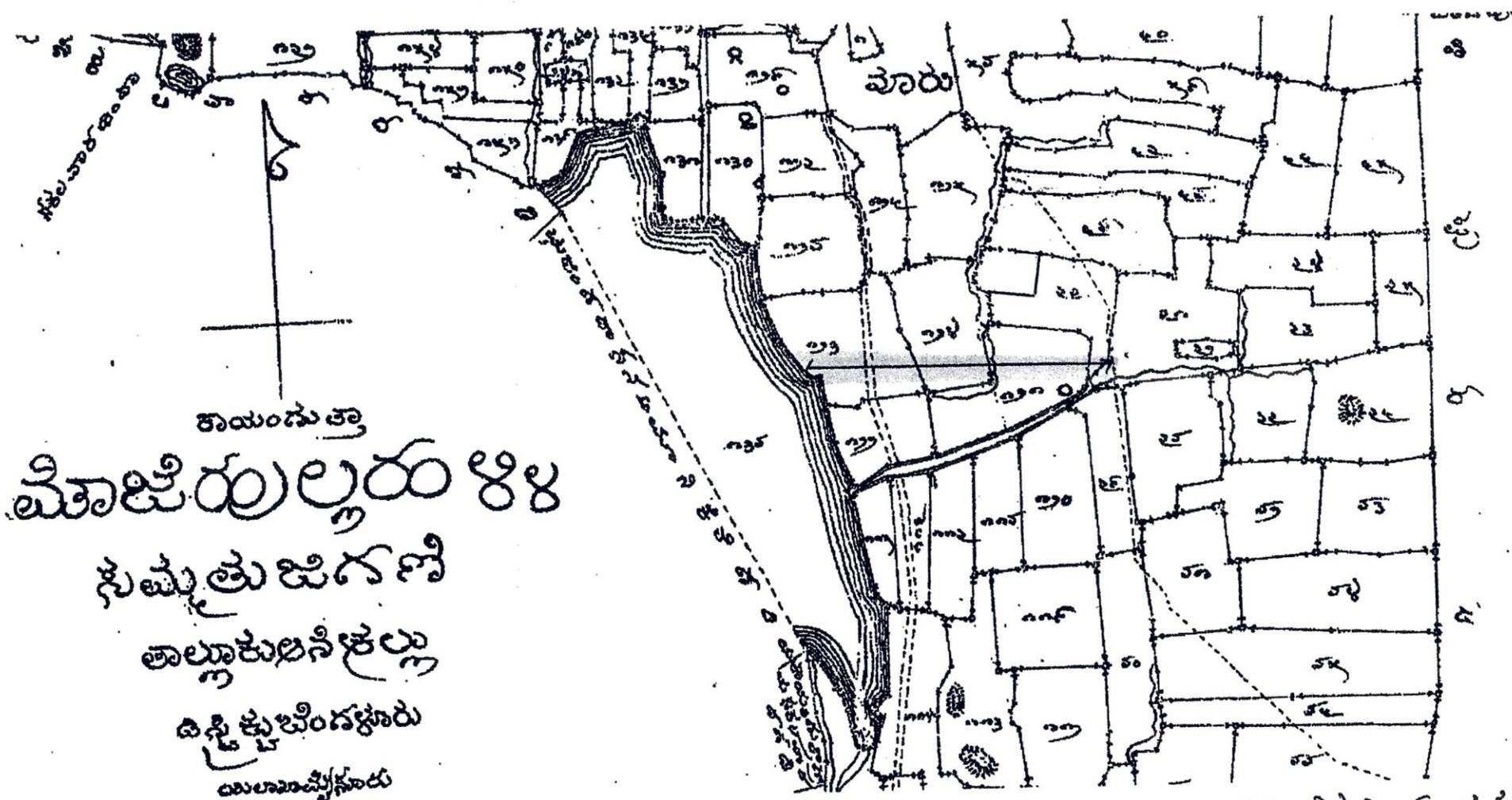


1 - SED (WREC)
1 - Gen office

de
11/12

11/12
2/5
10/12

ಗ್ರಾಮ: ಕೃಷ್ಣಾಚಲ ಕ್ರಾಂತಿ: ಜನಣಿ ವಿಸ್ತಾರ: 6 ಎಕರೆ



ಕಾಯಂಪುತ್ರಾ
ಮೊಪ್ಪಿರುಲ್ಲೂರು ೪೪
 ಸುಮ್ತುಜಿಗಣಿ
 ತಾಲ್ಲೂಕುಜನಿಕ್ರಲ್ಯ
 ದಿಸ್ತೀಕುಬೆಂದಳೂರು
 ಯಲಾಪಾಪ್ಪಿಣೂರು

ಈ ಟುಟುಂಡ ಸುನುತಿರಲುನೆ ತ್ರಿಜ್ಜಕುಲಾ ಕ್ಷೇತ್ರ ಹಿಡಿಯಲು ಲಗಾಣಾನ್ಯ ಕೆರು ಕ್ರಮದ
 ಎಂಪಿಂಡು ಕುಣಿಯಿಂದ ಕಿರಿಯು 400 ಗಾನ್ 6030 ವಂದೆ.

ತಾಲ್ಲೂಕು ಭೂಮಾವಕರು
 ಆನೇಕಲ್ ತಾಲ್ಲೂಕು
 ಆನೇಕಲ್

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
ಮೀನುಗಾರಿಕೆ ಇಲಾಖೆ

ಸಂಖ್ಯೆ:ಮಿಸಿ/14-4/ಹಗುಪ/1/2018

ಮೀನುಗಾರಿಕೆ ನಿರ್ದೇಶನಾಲಯ,
3ನೇ ಮಹಡಿ, ಪೊಡಿಯಂ ಬ್ಲಾಕ್,
ವಿಶ್ವೇಶ್ವರಯ್ಯ ಕೇಂದ್ರ, ಡಾ: ಅಂಬೇಡ್ಕರ್ ವೀದಿ,
ಬೆಂಗಳೂರು-1, ದಿನಾಂಕ: 26-10-2018.

ಮೀನುಗಾರಿಕೆ ನಿರ್ದೇಶಕರು, ಬೆಂಗಳೂರು ರವರ ನಡವಳಿಗಳು

ವಿಷಯ: ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕಿನ ಭುಷಂಗದಾಸನ ಕೆರೆಯ
ಮೀನು ಪಾಶುವಾರು ಹಕ್ಕನ್ನು 2018-19ನೇ ಸಾಲಿನಿಂದ 2022-23
ರವರೆಗೆ 5 ವರ್ಷಗಳ ಅವಧಿಗೆ ಬಿಂಡರ್ ಕಂ ಹರಾಜು ಮೂಲಕ
ವಿಲೇವಾರಿ ಮಾಡಿರುವುದನ್ನು ದೃಢೀಕರಿಸುವ ಬಗ್ಗೆ



ಉಲ್ಲೇಖಿಸಿದ ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ಪಸಂಮೀ/125/ಮೀಇಇ/2013, ದಿನಾಂಕ: 21-02-2014.
2/ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ಶ್ರೇಣಿ-2), ಆನೇಕಲ್ ರವರ ಪತ್ರ
ಛಾ:ಹಗುಪ/03(ಆ)/2018-19, ದಿ:03/10/2018.

ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಉಲ್ಲೇಖ (2)ರ ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕಿನ, ಭುಷಂಗದಾಸನ ಕೆರೆಯ ಮೀನು ಪಾಶುವಾರು ಹಕ್ಕನ್ನು 2018-19 ನೇ ಸಾಲಿನಿಂದ 5 ವರ್ಷಗಳ ಅವಧಿಗೆ ನೇರ ಗುತ್ತಿಗೆ ಮೂಲಕ ವಿಲೇವಾರಿ ಮಾಡಲು ಅರ್ಹ ಸಂಸ್ಥೆ/ಸಂಸ್ಥೆಗಳಿಂದ ಅರ್ಜಿ ಅಹ್ವಾನಿಸಲು ಕ್ರಮ ಕೈಗೊಂಡಿದ್ದು, ನದರಿ ಕೆರೆಯ ಗುತ್ತಿಗೆಯನ್ನು ಕೋರಿ ಯಾವುದೇ ಸಂಸ್ಥೆ/ಸಂಸ್ಥೆಗಳು ಅರ್ಜಿ ಸಲ್ಲಿಸಲಿಲ್ಲವಾದ್ದರಿಂದ ಭುಷಂಗದಾಸನ ಕೆರೆಯ ಮೀನು ಪಾಶುವಾರು ಹಕ್ಕನ್ನು ಬಿಂಡರ್ ಕಂ ಹರಾಜು ಮೂಲಕ ದಿನಾಂಕ: 29/09/2018 ರಂದು 2018-19 ನೇ ಸಾಲಿನಿಂದ 2022-23 ರವರೆಗೆ ಐದು ವರ್ಷಗಳ ಅವಧಿಗೆ ಬಿಂಡರ್/ಹರಾಜು ಮೂಲಕ ವಿಲೇವಾರಿ ಮಾಡಿದ್ದು, ದೃಢೀಕರಣ ಆದೇಶ ನೀಡಲು ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು, (ಶ್ರೇಣಿ-2), ಆನೇಕಲ್ ರವರು ಕೋರಿಯತ್ತಾರೆ.

ಭುಷಂಗದಾಸನ ಕೆರೆಯು 28.00 ಹೆಕ್ಟೇರ್‌ಗಳ ಜಲಮಿಸ್ತೀರ್ಣ ಹಾಗೂ 48.80 ಹೆಕ್ಟೇರ್ ಅಚ್ಚುಕಟ್ಟು ಪ್ರದೇಶ ಹೊಂದಿದ್ದು, ಈ ಕೆರೆಯ ಮೀನು ಪಾಶುವಾರು ಹಕ್ಕಿನ ವಿಲೇವಾರಿಯು ಮೀನುಗಾರಿಕೆ ಇಲಾಖಾ ವ್ಯಾಪ್ತಿಗೊಳಪಟ್ಟಿರುತ್ತದೆ. ಈ ಕೆರೆಯ ಮೀನು ಪಾಶುವಾರು ಹಕ್ಕನ್ನು ಬಿಂಡರ್ ಕಂ ಹರಾಜು ಮೂಲಕ ವಿಲೇವಾರಿ ಮಾಡಲು ಕ್ರಮ ಕೈಗೊಂಡಿದ್ದು, ಉಲ್ಲೇಖ(1)ರ ಸರ್ಕಾರದ ಗುತ್ತಿಗೆ ನಿಯಮಾವಳಿಯ ಪ್ರಕಾರ ಎಲ್ಲಾ ಅಗತ್ಯ ದಾಖಲೆಗಳನ್ನು ಸಲ್ಲಿಸಿರುವುದರಿಂದ, ಭುಷಂಗದಾಸನ ಕೆರೆಯ ಮೀನು ಪಾಶುವಾರು ಹಕ್ಕನ್ನು 5 ವರ್ಷಗಳ ಅವಧಿಗೆ ವಿಲೇವಾರಿಗೊಳಿಸಲು ನಡವಳಾಟ ಬಿಂಡರ್/ಹರಾಜಿನಲ್ಲಿ ಅತೀ ಹೆಚ್ಚಿನ ಒಡ್ಡಾರರಾದ ಶ್ರೀ ಕೆ.ವಿಜಯಕುಮಾರ್ ಜಿಎಸ್ ಕೃಷ್ಣಮೂರ್ತಿ, ಸಕಲವಾರ ಗ್ರಾಮ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ಇವರಿಗೆ 2018-19ನೇ ಸಾಲಿಗೆ ಖರ್ಚು ಮೊತ್ತ ರೂ. 1,80,000/-ಗಳಿಗೆ ಹಾಗೂ, ತದನಂತರದ ಸಾಲಿನ ವರ್ಷಗಳಿಗೆ ಶೇ.5 ರ ಹೆಚ್ಚಳದೊಂದಿಗೆ ದೃಢೀಕರಣ ಆದೇಶ ನೀಡುವಂತೆ ಉಲ್ಲೇಖ(2)ರಲ್ಲಿ ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು, (ಶ್ರೇಣಿ-2), ಆನೇಕಲ್ ರವರು ಕೋರಿಯತ್ತಾರೆ. ಆದುದರಿಂದ, ಮೇಲಿನ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಪರಿಶೀಲಿಸಿ ಈ ಕೆಳಗಿನಂತೆ ಆದೇಶಿಸಲಾಗಿದೆ.

ಆದೇಶ

ಮೀನುಗಾರಿಕೆ ಉಪ ನಿರ್ದೇಶಕರು, ಬೆಂಗಳೂರು ಮತ್ತು ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು(ಶ್ರೇಣಿ-1), ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ರವರುಗಳ ಪ್ರಮ್ನಾನಲ್ಲಿನ ಶಿಫಾರಸ್ಸು ಹಾಗೂ ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು, (ಶ್ರೇಣಿ-2), ಆನೇಕಲ್ ರವರ ಉಲ್ಲೇಖ(2)ರ ಕೋರಿಕೆಯನ್ನು ಪರಿಗಣಿಸಿ,

ಉಲ್ಲೇಖ(1)ರ ಆದೇಶದಲ್ಲ ಮೀನುಗಾರಿಕೆ ನಿರ್ದೇಶಕರು, ಬೆಂಗಳೂರು ಇವರಿಗೆ ದತ್ತವಾದ ಅಧಿಕಾರದನ್ವಯ ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕಿನ, ಭುಜಂಗದಾಸನ ಕೆರೆ ಯ ಮೀನು ಪಾಶುವಾರು ಹಕ್ಕನ್ನು 2018-19 ನೇ ಸಾಲಿನಿಂದ 05 ವರ್ಷಗಳ ಅವಧಿಗೆ ಅಂದರೆ ದಿನಾಂಕ: 01-07-2018 ರಿಂದ 30-6-2023 ರವರೆಗೆ ಶ್ರೀ ಕೆ.ವಿಜಯಕುಮಾರ್ ಜನ್ ಕೃಷ್ಣಮೂರ್ತಿ, ಸಕಲವಾರ ಗ್ರಾಮ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ಇವರಿಗೆ ಉಲ್ಲೇಖ(1) ರ ಅನುಬಂಧ(14) ಮತ್ತು (15) ರ ಇಲಾಖಾ ನಿಯಮ ಮತ್ತು ಪರಿಷ್ಕರಣಾಪಟ್ಟಿ ಈ ಕೆಳಕಂಡ ಇಡ್‌ಮೂತ್ರಕ್ಕೆ ದೃಢೀಕರಿಸಿ ಆದೇಶಿಸಿದೆ.

ಕ್ರ.ಸಂ	ಗುತ್ತಿಗೆ ಅವಧಿ	ಐಡ್ ಮೂತ್ರ (ರೂ.ಲಕ್ಷಗಳಲ್ಲಿ)
1.	2018-19	1.80,000/-
2.	2019-20	1.89,000/-
3.	2020-21	1.98,450/-
4.	2021-22	2.08,373/-
5.	2022-23	2.18,792/-

ಉಲ್ಲೇಖ(1)ರ ಸರ್ಕಾರಿ ಆದೇಶದ ಅನುಬಂಧ-14 ರಂತೆ ತಲಾ ರೂ.200/- ಮೌಲ್ಯದ ಛಾಪಾ ಕಾಗದಗಳಲ್ಲಿ ನೋಟೀಕರಿಸಿದ ಮುಖ್ಯಕೆ ಪತ್ರಗಳನ್ನು ಮತ್ತು ಮುಖ್ಯಕೆ ಪತ್ರಗಳನ್ನು ಕಡ್ಡಾಯವಾಗಿ ನೋಂದಣಿ ಮಾಡಿಸಿ ಅದರ ಪ್ರತಿಯನ್ನು ಐಡ್‌ದಾರರು ಇವರಿಂದ ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ಶ್ರೀಣಿ-2), ಆನೇಕಲ್ ತಾಲ್ಲೂಕು ರವರು ತಪ್ಪದೇ ಪಡೆಯುವುದು.

ಸಹಿ/-
ಮೀನುಗಾರಿಕೆ ನಿರ್ದೇಶಕರು

ಅಡಕ: ಮೂಲ ದಾಖಲಾತಿಗಳು.

ಗೆ.

ಮೀನುಗಾರಿಕೆ ಉಪ ನಿರ್ದೇಶಕರು, ಬೆಂಗಳೂರು.

✓ ಪ್ರತಿ: ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು(ಶ್ರೀಣಿ-1), ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ.

ಪ್ರತಿ: ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ಶ್ರೀಣಿ-2), ಆನೇಕಲ್ ತಾಲ್ಲೂಕು.

ಪ್ರತಿ: ಶ್ರೀ ಕೆ.ವಿಜಯಕುಮಾರ್ ಜನ್ ಕೃಷ್ಣಮೂರ್ತಿ, ಸಕಲವಾರ ಗ್ರಾಮ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ

ಜಿಲ್ಲೆ ರವರಿಗೆ ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು(ಶ್ರೀಣಿ-2), ಆನೇಕಲ್ ತಾಲ್ಲೂಕು ರವರ ಮುಖಾಂತರ

ರವಾನಿಸುತ್ತಾ, ಈ ಆದೇಶದೊಂದಿಗೆ ಲಗತ್ತಿಸಿರುವ ಅನುಬಂಧ-15 ರಂತೆ ನೋಟೀಕರಿಸಿದ ಮುಖ್ಯಕೆ

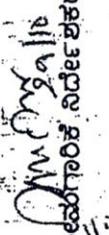
ಪತ್ರವನ್ನು ತಲಾ ರೂ.200/-ರ ಛಾಪಾ ಕಾಗದದಲ್ಲಿ ಬರೆದು ಕೊಟ್ಟ ಮತ್ತು ಮುಖ್ಯಕೆ ಪತ್ರಗಳನ್ನು

ಕಡ್ಡಾಯವಾಗಿ ನೋಂದಣಿ ಮಾಡಿಸಿ ಅದರ ಪ್ರತಿಯನ್ನು ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು

(ಶ್ರೀಣಿ-2), ಆನೇಕಲ್ ತಾಲ್ಲೂಕು ರವರಿಗೆ ನೀಡಿದ ನಂತರ ಈ ಆದೇಶ ಜಾರಿಯಾಗುತ್ತದೆಯೆಂದು.

ತಿಳಿಯತಕ್ಕದ್ದು.

ಪ್ರತಿ: ಹೆಗ್ಗುಪ್ಪ (1) ದಾನ್ಯಾನು ಕಡತಕ್ಕೆ.


ಮೀನುಗಾರಿಕೆ ನಿರ್ದೇಶಕರ ಪರವಾಗಿ

Government of Karnataka

Fisheries Department

No.mini/144/hagupa/1/2018

Directorate of Fisheries
13th floor, Podium Block
Visveswarayya Centre, Dr. Ambedkar Veedhi
Bengaluru dated 26.10.2019

PROCEEDINGS OF THE DIRECTOR OF FISHERIES, BENGALURU

Subject: Benglauru urban Dist. Anekal Taluk,
Bujangadasana Lake Fish Livestock
rights for the period from 2018.19
to 2022.23 - 5 years period through
to dispose by way of Tender cum
Action - confirmation - reg.

Ref: 1. Government order No. pasami/125/
miee/2013, dated 21.2.2014,

2. Asst. Director of Fisheries (Grade-II
Anekal letter No. Hagupa/ 03(a)2018.19
dated 3/10/2018

Reference to the above subject, in the
proposal made under ref(2), in Benglauru Urban
Dist. Anekal Taluk's Bujangadasana Lake Fishing

rights from the year 2018.19 for a period of 5 years to dispose by way of direct lease action is taken in form of inviting applications from the suitable Societies/institutions . and seeking the lease lease of the said land as any of the societies/institutions have not submitted the application, and for grant of the fishing rights of Bujaganadasana lake through Tender cum auction on 29.9.2018 for the period 2018.19 to 2022.23 , i.e. for 5 years period, through Tender/auction is being disposed. And the Asst. Director (Grade 2) Anekal have sought for issue of the confirmation order.

Bujangadasana Lake water extent is spread out to 28.00 hectares and it is having 48.80 hectares of achukattu area. And this lake's fish comes under the fishing rights disposal from the Fisheries Department. Action is taken to give away fishing rights by way of Tender cum auction . As per the ref(1) Government Leasing Rules, as all the necessary documents are submitted, and hence to dispose the Bujangadasana lake fish rights for

a period of 5 years conducted Tender/auction, the highest bidder Sri.K.Vijayakumar s/o Krishnamurthy, Sakalavara village, Anekal Taluk, Bengaluru urban District, for the year 2018.19 the bid amount of Rs.1,80,000/- and for the later four years with an increase of 5% to issue the confirmation order, under ref(2) the Asst.Director of Fisheries (Grade 2)Anekal have sought . And hence the above proposal is examined and ordered as under;

ORDER

On the basis of the Prims recommendations of the Asst.Director of Fisheries, Bengaluru and Asst.Director of Fisheries (Grade 1) Benglauru Urban District and further considering the desire of the Asst.Director (Grade 2) of Anekal under ref(2) , the Director of Fisheries in exercise of the powers vested under the above ref(1)order , in Bengaluru Urban District, Anekal Taluk, Bujangadasana lake fishing rights from the year 2018.19 for a period of 05 years i.e. from 1.7.2018 to 30.5.2023, granted to Sri.K.Vijayakumar s/o Krishnamurthy, Sakalavara

village, Anekal Taluk Bengaluru urban District ,
as per ref(1) Annexure (14) and (15) subject to
the Department rules and conditions, for the
following bid amount confirmation is given and
ordered.

Sl.No.	Period of lease	Bid amount (rs. In lakhs)
1	2018.19	1,80,000/-
2	2019.20	1,89,000/-
3	2020.21	1,98,450/-
4	2021.22	2,08,373/-
5	2022.23	2,18,792/-

In the above ref(1) Government order as per Appendix 14 in each Rs.200/- value stamp paper notarized undertaking and the said undertaking should be compulsorily registered and the copy of the same from the Bidder is to be obtained without fail by the Asst.Director of Fisheries(Grade)2) Anekal Taluk.

Sd/-

Director of Fisheries

Enclosure: Original documents

To

Deputy Director of Fisheries, Bengaluru.

Copy to: Asst. Director of Fisheries (Grade

1) Benglauru urban dist.

Copy to: Asst. Director of Fisheries (Grade

2) Anekal Taluk.

Copy to: Sri.K.Vijayakumar s/o Krishnamurthy, Sakalvara village, Anekal Taluk, Benglauru urban dist. Through the Asst. Director of Fisheries (Grade-2) Anekal Taluk, and along with this order enclosed as per the Appendix 15 notarised undertaking document @ Rs.200/- each stamp paper should be written and the said undertaking should be compulsorily registered and the copy of the same after being handed over to the Asst. Director of Fisheries (grade 2) Anekal, this order will come into force.

Copy to: HAGUPA (1) Store File.

Sd/-

For Director of Fisheries



ಪಂಚಾಯತಿ ಕಾರ್ಯಾಲಯ

105

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ಮಂಟಪ, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ - 560 083

ಸಂಖ್ಯೆ : ಮಂ.ಗ್ರಾ.ಪಂ.:

ದಿನಾಂಕ : 25-11-2019

ಇವರಿಗೆ,

ಪರಿಸರ ಅಧಿಕಾರಿಗಳು
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560010

ಮಾನ್ಯರೆ,

- ವಿಷಯ: ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ತ್ಯಾಜ್ಯ ನೀರು ಸೇರುತ್ತಿರುವ ಕುರಿತ ದೂರಿನ ಬಗ್ಗೆ ವಿವರಣೆ
- ಉಲ್ಲೇಖ 1.ತಮ್ಮ ಕಚೇರಿ ಪತ್ರಸಂ: ಕರಾಮಾನಿಮಂ:ಪ್ರಾಕ: ಆನೇಕಲ್:ಭುದಾಕರೆ:2019-20/539 ದಿನಾಂಕ:08-11-2019
2.ಮೀನುಗಾರಿಕೆ ನಿರ್ದೇಶನಾಲಯ, ಬೆಂಗಳೂರು ರವರ ಪತ್ರ ಸಂ:ಮಿನ:144:ಹಗುಪ:2018 ದಿನಾಂಕ:26-10-2019
3.ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ.ನವದೆಹಲಿ ಇವರು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆ ಕುರಿತಂತೆ ಅರ್ಜಿ ಸಂಖ್ಯೆ:447/2019 ರಲ್ಲಿ ನೀಡಿರುವ ಮಧ್ಯಂತರ ಅದೇಶ ದಿನಾಂಕ:30-10-2019

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಉಲ್ಲೇಖಿತ ತಮ್ಮ ಪತ್ರದಲ್ಲಿ ಸಿ.ಕೆ.ಪಾಳ್ಯ ಹಾಗೂ ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತ್ ವ್ಯಾಪ್ತಿಯ ಇನ್ನಿತರ ಗ್ರಾಮಗಳಿಂದ ಕೆರೆಗೆ ಶುದ್ಧೀಕರಿಸದ ರೊಚ್ಚು ನೀರು ಸೇರ್ಪಡೆಯಾಗುತ್ತಿರುವ ಬಗ್ಗೆ ನೋಟಿಸ್ ಜಾರಿಗೆ ಮಾಡಿ ಹಾಗೂ ಉಲ್ಲೇಖ(3)ರ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆ ಕುರಿತಂತೆ ಅರ್ಜಿ ಸಂಖ್ಯೆ:447/2019 ರಲ್ಲಿ ನೀಡಿರುವ ಹಸಿರು ನ್ಯಾಯಾಲಯ ಮಧ್ಯಂತರ ಅದೇಶ ದಿನಾಂಕ:30-10-2019 ನೀಡಿದ್ದು ಹಾಗೂ ಈ ಕುರಿತು ಸಮಜಾಯಿಷಿಯನ್ನು ನೀಡುವಂತೆ ತಿಳಿಸಲಾಗಿರುತ್ತದೆ.

ಸದರಿ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯು ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತಿ ವ್ಯಾಪ್ತಿಯ ಸ್ವಾಧೀನದಲ್ಲಿದ್ದು ಗ್ರಾಮ ಪಂಚಾಯತಿಯ ಗಮನಕ್ಕೆ ಬಾರದೇ ಉಲ್ಲೇಖ(2)ರ ಪತ್ರದಲ್ಲಿ ಮೀನುಗಾರಿಕೆ ಇಲಾಖೆಯಿಂದ ಮೀನು ಸಾಗಾಣಿಕೆ ಮಾಡಲು ಟೆಂಡರ್ ಹರಾಜು ಮುಖಾಂತರ 2018-19ನೇ ಸಾಲಿಗೆ ರೂ. 1,80,000/- ಪ್ರತಿ ವರ್ಷ ಶೇ.5ರಷ್ಟು ಹೆಚ್ಚಳದೊಂದಿಗೆ ಶ್ರೀ.ಕೆ.ವಿಜಯಕುಮಾರ್ ಬಿನ್ ಕೃಷ್ಣಮೂರ್ತಿ, ಸಕಲವಾರ ಗ್ರಾಮ ಆನೇಕಲ್ ತಾಲ್ಲೂಕು ಇವರಿಗೆ 5 ವರ್ಷಗಳ ಅವಧಿಗೆ ಗುತ್ತಿಗೆ ನೀಡಿರುತ್ತಾರೆ. (ದಿನಾಂಕ:01-07-2018ರಿಂದ 30-06-2023ರವರೆಗೆ) ಗ್ರಾಮ ಪಂಚಾಯತಿ ಸ್ವಾಧೀನದಲ್ಲಿರುವ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ಮೀನು ಸಾಗಾಣಿಕೆ ಮಾಡುವ ಮುನ್ನ ಗ್ರಾಮ ಪಂಚಾಯತಿಯಿಂದ ನಿರಪೇಕ್ಷಣಾ ಪತ್ರ ಪಡೆದು ಕೊಳ್ಳುವುದು ಅವಶ್ಯಕತೆಯಿರುತ್ತದೆ. ಸದರಿ ಇಲಾಖೆಯು ಗ್ರಾಮ ಪಂಚಾಯತಿಯ ಗಮನಕ್ಕೆ ತರದೇ ಮೀನುಗಾರಿಕೆ ಇಲಾಖೆಯು ಗುತ್ತಿಗೆ ಆಧಾರದ ಮೇರೆಗೆ ಮೀನುಗಾರಿಕೆ ಸಾಗಾಣಿಕೆ ಅನುಮತಿ ನೀಡಿರುವುದರಿಂದ ಕೆರೆಯಲ್ಲಿ ಮೀನುಗಳು ಕಾಯಲೆಯಿಂದ ಸತ್ತುಹೋಗಿರುವ ಪ್ರಯುಕ್ತ ಕೆರೆಯ ಮಾಲಿನ್ಯಗೊಂಡು ಹಾಳಾಗುತ್ತಿದೆ.

ಕೆರೆಗೆ ಶುದ್ಧೀಕರಿಸದ ರೊಚ್ಚು ನೀರು ಕೆರೆ ಸೇರ್ಪಡೆಗೊಳ್ಳುತ್ತಿರುವ ಸಮರ್ಪಕವಾಗಿ ತಡೆಗಟ್ಟಲು Dewat system low cost treatment and stebalization pond ಮಾಡಲುಸಾಕಾಷ್ಟು ಅನುದಾನ ಬೇಕಿರುತ್ತದೆ. ಆದರೆ ಗ್ರಾಮ ಪಂಚಾಯತಿಯಲ್ಲಿ ಅನುದಾನದ ಕೊರತೆಯಿದ್ದು ಗುತ್ತಿಗೆ ದಾರರು ಇಲಾಖೆಗೆ ನೀಡುವ ಅನುದಾನವನ್ನು ಗ್ರಾಮ ಪಂಚಾಯತಿಗೆ ನೀಡಿದ್ದಲ್ಲಿ ಸದರಿ ಅನುದಾನವನ್ನು ಒಳಗೊಂಡಂತೆ ತಾಲ್ಲೂಕು ಪಂಚಾಯತಿ ಮತ್ತು ಜಿಲ್ಲಾ ಪಂಚಾಯಿಂದ ಹೆಚ್ಚಿನ ಅನುದಾನಕ್ಕೆ ಬೇಡಿಕೆ ಸಲ್ಲಿಸಲಾಗುವುದು ಅನುದಾನ ಲಭ್ಯತೆ ನಂತರ ಕ್ರಿಯಾ ಯೋಜನೆ





ಮಂಟಪ, ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ - 560 083

ಸಂಖ್ಯೆ : ಮಂ.ಗ್ರಾ.ಪಂ.:

ದಿನಾಂಕ : 25-11-2019

ಸಿದ್ಧಪಡಿಸಿ ಕೆರೆಯ ಶುದ್ಧೀಕರಣಕ್ಕೆ ಶಾಶ್ವತ ಅಗತ್ಯ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುವುದು. ಹಾಗೂ ಈಗಾಗಲೇ ಗ್ರಾಮ ಪಂಚಾಯತಿಯಲ್ಲಿ ಲಭ್ಯವಿರುವ ಅನುದಾನದಲ್ಲಿ ಕೆರೆಗೆ ಶುದ್ಧೀಕರಣಕ್ಕೆ ಕ್ರಮವಹಿಸಲಾಗುವುದೆಂದು ಈ ಮೂಲಕ ವಿನಂತಿಸಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

Nau...

ಪಂಚಾಯತಿ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿಗಳು,
ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತಿ
ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು

ಪ್ರತಿಯನ್ನು:

1. ಕಾರ್ಯನಿರ್ವಾಹಕಾಧಿಕಾರಿಗಳು, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು ಪಂಚಾಯತಿ, ಆನೇಕಲ್ ರವರ ಮಾಹಿತಿ ಹಾಗೂ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ ಸಲ್ಲಿಸಿದೆ.
2. ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಾಹಕಾಧಿಕಾರಿಗಳು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲಾ ಪಂಚಾಯತಿ, ಬೆಂಗಳೂರು ರವರ ಮಾಹಿತಿ ಹಾಗೂ ಸೂಕ್ತ ಕ್ರಮಕ್ಕಾಗಿ ಸಲ್ಲಿಸಿದೆ.
3. ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಬೆಂಗಳೂರು ರವರ ಮಾಹಿತಿ ಹಾಗೂ ಅಗತ್ಯ ಕ್ರಮಕ್ಕಾಗಿ ಸಲ್ಲಿಸಿದೆ.
4. ನಿರ್ದೇಶಕರು, ಮೀನುಗಾರಿಕೆ ಇಲಾಖೆ, 3ನೇ ಮಹಡಿ, ವಿಶ್ವೇಶ್ವರಯ್ಯ ಗೋಪುರ, ಬೆಂಗಳೂರು -560001.
5. ಸಹಾಯಕ ನಿರ್ದೇಶಕರು, ಮೀನುಗಾರಿಕೆ ಇಲಾಖೆ ಅಧಿಕಾರಿಗಳು, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು ಬೆಂಗಳೂರು ಇವರ ಮಾಹಿತಿಗಾಗಿ.
6. ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು, ಸಣ್ಣ ನೀಗಾವರಿ ಇಲಾಖೆ, ಜಯನಗರ 4ನೇ ಬಡಾವಣೆ ಕಾಂಪ್ಲೆಕ್ಸ್, ಬೆಂಗಳೂರು ರವರ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.

MANTAP GRAM PANCHAYATH OFFICE
MANTAP JIGANI HOBLI ANEKAL TALUK
BENGALURU URBAN DIST 560083

No.MGP:

Date: 25.11.2019

To

The Environmental Officer
Karnataka State Pollution Control Board
Sivanagara, Bengaluru 560010

Sir,

Sub: Explanation with regard to the waste
water entering into Bujagadasanahalli
lake

Ref: 1.Your office letter No.KSPCB RO
Anekal Budhakere 2019.20/539 dated
8.11.2019

2.Directorate of Fisheries, Bengaluru
letter No;Mini:144:hagupa:2018 dated
26.10.2019

3.Hon'ble NGT New Delhi with regard to
Bujangadasanahalli Lake on the
application No.447/2019 passed interim
order Dated 30.10.2019

Reference to the above subject under your
above referred letter, from C.K.Palya and Mantap
Gram Panchayath limit other villages, in
connection with the leeting into the lake

untreated waste water notice was issued and under ref(3) in connection with Bujangadasanahalli lake, the interim order passed by the Green Tribunal in No.447/2019 on 30.10.2019, and in this regard you have sought me to submit the explanation.

Pertaining to the above subject, Bujangadasanahalli lake comes within the Mantap Gram Panchayath limits and without bringing to the notice of the Gram Panchayath, under ref(2) letter from the Fisheries Department for rearing the fish through Tender Auction for the period 2018.19 @ Rs.1,80,000/- and each year with an increase of 5% to Sri.K.Vijayakumar s/o Krishnamurthy, Sakalvara village, Anekal Taluk is given on lease for a period of 5 years (from 1.7.2018 to 30.6.2023)and Bujgangadasanahalli lake which is in the possession of Gram Panchayath before starting the rearing f fish in the lake, it is necessary that a NOC is to be obtained from the Gram Panchayath. And the said department without bringing to the notice of the Gram Panchayath, on the basis of the Fisheries Department Lease basis,

have given the permission for Fish rearing, and in the lake as the fish have died due to disease, hence the lake water is getting polluted.

To efficiently avoid entering of untreated waste water into the lake to prepare Dewat system low cost treatment and stabilization pond enough grants are required. But in the Gram panchayath there is shortage of grants, and if the lease holders paying the lease amount to the Department if given to the Gram panchayath including the said grant, to the Taluk Panchayath and Zilla Panchayath for additional grants demand will be placed, and after availing the grants, an action plan will be prepared, and for the treatment/purification of lake necessary permanent measures will be taken up. And already with the grant available in the Gram Panchayath, it is submitted that for purification treatment of lake action will be taken.

Yours faithfully,
Sd/-
Panchayath Development Officer
Mantap Gram Panchayath
Jigani Hobli, Anekal Taluk.

Copy to:

1. Executive officer, Anekal Taluk panchayath,
Anekal for information and needful action.\
2. CEO, Bengaluru urban Zilla panchayath
Bengaluru for information and suitable action.
3. Hon'ble DC Bengaluru urban Dist. Benglauru for
information and suitable action.
4. Director, Fisheries Department, 3rd floor, VV
Tower, Benglauru 560001.
5. Asst. Director, Fisheries Dept. Anekal Taluk,
Bengaluru for information.
6. Executive Engineer, Minor Irrigation Dept.
Jayanagara 4th Block complex, Bengaluru for
information.

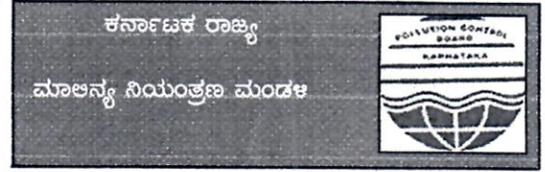
Annexure - 6

39

Karnataka State Pollution Control Board

Regional Office: Bangalore -Anekal
2nd Floor "NISARGA BHAVAN"
7th 'D' Cross, Thimmaiah Road,
Sanegoravanahalli, Shivanagar
Bengaluru -560 010
Tel/Fax: 080 -23229538

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ: ಬೆಂಗಳೂರು - ಆನೇಕಲ್
೨ನೇ ಮಹಡಿ, "ನಿಸರ್ಗ ಭವನ",
7ನೇ 'ಡಿ' ಅಡ್ಡ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಸಾಣೆಗೊರವನಹಳ್ಳಿ, ಶಿವನಗರ,
ಬೆಂಗಳೂರು - 560 010
ದೂರವಾಣಿ: 080- 23229538



towards a cleaner Karnataka

ಸಂಖ್ಯೆ. ಕರಾಮಾನಿಮಂ/ಪ್ರಾ.ಕ ಆನೇಕಲ್/ಭು.ದಾ.ಕೆರೆ/2019-20/672

ದಿನಾಂಕ: 10 JAN 2020

//RPAD//



ಇವರಿಗೆ,

ಪಂಚಾಯತ್ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿ
ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತ್,
ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು,
ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ

ಮಾನ್ಯರೇ,

ಗಯನಕ್, ದಿ.ಶಿ.ಲ. ಫೈ.ಕ್ಯ.ನಿರೀಕ್ಷಾ ವಿಭಾಗ

- ವಿಷಯ: ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ತ್ಯಾಜ್ಯ ನೀರು ಸೇರುತ್ತಿರುವ ಕುರಿತ ದೂರಿನ ಬಗ್ಗೆ.
- ಉಲ್ಲೇಖ: 1. ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ, ನವದೆಹಲಿ ಇವರು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಕುರಿತಂತೆ ಅರ್ಜಿ ಸಂಖ್ಯೆ:447/2019 ರಲ್ಲಿ ನೀಡಿರುವ ಆದೇಶ ದಿನಾಂಕ:31.07.2019.
2. ಶ್ರೀ.ವಿಜಯಕುಮಾರ್, ಮಾಧವಿ ಫಾರ್ಮ್, ಸಕಲವಾರ ಗ್ರಾಮ, ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ಇವರು ದಿನಾಂಕ:20.09.2019 ರಂದು ದೂರವಾಣಿ ಮುಖಾಂತರ ನೀಡಿದ ದೂರು.
3. ಈ ಕಛೇರಿಯ ಸಹಾಯಕ ಪರಿಸರ ಅಧಿಕಾರಿಯ ಪರಿವೀಕ್ಷಣಾ ದಿನಾಂಕ:21.09.2019
4. ಈ ಕಛೇರಿಯ ನೋಟೀಸ್ ಸಂಖ್ಯೆ: 465 ದಿನಾಂಕ: 01.10.2019
5. ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ, ನವದೆಹಲಿ ಇವರು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಕುರಿತಂತೆ ಅರ್ಜಿ ಸಂಖ್ಯೆ:447/2019 ರಲ್ಲಿ ನೀಡಿರುವ ಮಧ್ಯಂತರ ಆದೇಶ ದಿನಾಂಕ:30.10.2019.
6. ತಮ್ಮ ಕಛೇರಿ ಪತ್ರ ದಿನಾಂಕ: 25.11.2019.
7. ಸದರಿ ದೂರಿನ ಕುರಿತಂತೆ ದಿನಾಂಕ:12.12.2019 ರಂದು ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿ, ಬೆಂಗಳೂರು (ದಕ್ಷಿಣ) ಇವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಮೆ.ಕ್ರೈಸ್ಟ್ ಅಕಾಡೆಮಿ, ಹುಲ್ಲಹಳ್ಳಿ, ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾ. ಇಲ್ಲಿ ನಡೆದ ಸಭೆಯ ನಡವಳಿಗಳು

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಸಿ.ಕೆ.ಪಾಳ್ಯ ಹಾಗೂ ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತ್ ವ್ಯಾಪ್ತಿಯ ಇನ್ನಿತರ ಗ್ರಾಮಗಳಿಂದ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ಶುದ್ಧೀಕರಿಸದ ರೊಚ್ಚು ನೀರು ಸೇರ್ಪಡೆಯಾಗುತ್ತಿರುವ ಕುರಿತಂತೆ ಕ್ರಮ ಕೈಗೊಳ್ಳುವ ಸಲುವಾಗಿ ದಿನಾಂಕ:12.12.2019 ರಂದು ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿ, ಬೆಂಗಳೂರು (ದಕ್ಷಿಣ) ಇವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಮೆ.ಕ್ರೈಸ್ಟ್ ಅಕಾಡೆಮಿ, ಹುಲ್ಲಹಳ್ಳಿ, ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾ. ಇಲ್ಲಿ ಸಭೆಯನ್ನು ನಡೆಸಲಾಯಿತು. ಸದರಿ ಸಭೆಯಲ್ಲಿ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಮಾಲೀಕ ತಡೆಗಟ್ಟಲು ಸಮಗ್ರವಾದ ಕ್ರಿಯಾ ಯೋಜನೆ ತಯಾರಿಸಿ ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ, ನವದೆಹಲಿ ಇವರಿಗೆ ಸಲ್ಲಿಸಲು ಅನುವಾಗುವಂತೆ ದಿನಾಂಕ:31.12.2019 ರೊಳಗಾಗಿ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಲಾಗಿತ್ತು. ಆದರೆ, ಇದುವರೆವಿಗೂ ತಾವು ವರದಿಯನ್ನು ಸಲ್ಲಿಸಿರುವುದಿಲ್ಲ.

2476
16-1-20

16/1/2020
80-2

ಮುಂದುವರಿದಂತೆ, ಮಾನ್ಯ ಎನ್.ಜಿ.ಟಿ, ನವದೆಹಲಿ ಇವರು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಕುರಿತಂತೆ ಅರ್ಜಿ ಸಂಖ್ಯೆ:447/2019 ರಲ್ಲಿ ಮಧ್ಯಂತರ ಆದೇಶವನ್ನು ದಿನಾಂಕ:30.10.2019 ರಂದು ನೀಡಿ ಸಂಬಂಧಪಟ್ಟ ಅಧಿಕಾರಿಗಳ ವಿರುದ್ಧ ಕ್ರಮದ ಎಚ್ಚರಿಕೆಯನ್ನು ನೀಡಿರುತ್ತದೆ. ಸದರಿ ಆದೇಶದ ಪ್ರತಿಯನ್ನು ಈಗಾಗಲೇ ತಮಗೆ ಮೇಲ್ಕಾಣಿಸಿದ ಉಲ್ಲೇಖ (4) ರ ಅನ್ವಯ ಕಳುಹಿಸಿಕೊಡಲಾಗಿದೆ.

ಆದ ಕಾರಣ, ಈ ಕೂಡಲೇ ಕ್ರಿಯಾ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಬೇಕೆಂದು ತಿಳಿಸಲಾಗಿದೆ. ತಪ್ಪಿದಲ್ಲಿ ಸದರಿ ವಿಷಯವನ್ನು ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ಪೀಠಕ್ಕೆ (ಎನ್.ಜಿ.ಟಿ) ಸಲ್ಲಿಸಲಾಗುವ ವರದಿಯಲ್ಲಿ ಉಲ್ಲೇಖಿಸಲಾಗುವುದು.

ತಮ್ಮ ವಿಶ್ವಾಸಿ

ಸಹಿ/-

ಪರಿಸರ ಅಧಿಕಾರಿ

- ಪ್ರತಿಯನ್ನು: 1. ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕ.ರಾ.ಮಾನಿ.ಮಂಡಳಿ ಇವರ ಮಾಹಿತಿಗಾಗಿ
 ✓ 2. ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು, ತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ಘಟಕ ಇವರ ಮಾಹಿತಿಗಾಗಿ
 3. ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಗಳು,ಬೆಂಗಳೂರು (ದಕ್ಷಿಣ) ಇವರ ಮಾಹಿತಿಗಾಗಿ

ಪರಿಸರ ಅಧಿಕಾರಿ

Karnataka State Pollution Control Board
Regional office: Bangalore -Anekal
2nd Floor, NisargaBhavan
7th 'D' Cross, Thimmaiah Road
Shivajinagar, Bengaluru 560010
Telfax (O) 080 23229538

_____ towards a cleaner Karnataka

//RPAD//

No.KSPCB/RO Anekal/B.D.Lake/2019.20/672

Date:10 Jan 2020

To,

Panchayath Development Officer
Mantap Gram Panchayath
Jigani Hobli, Anekal Taluk
Bengaluru Urban Dist.

Attention: Waste Management Dept.

Sir,

Sub: With regard to the complaint of Waste
Water accumulating in Bujagandasahalli
Lake

Ref: 1. Order of the Hon'ble NGT New Delhi, in
connection with the BujangaDasahalli
lake in Application No.447/2019

2. Complaint of Sri.Vijayakumar, Madhavi
Pharms ,Sakalavara Village Jigani Hobli,
Anekal Taluk,Bengaluru urban Dist. On
20.9.19 over phone.

3.Asst.Environmental Officer of this
Office inspection on 21.09.2019.

4. This office Notice No.465 dated
1.10.2019

5.Hon'ble NGT New Delhi in connection with Bhujangadasana Hallilake, Interim order passed on 30.10.2019 in Application No. 447/2019.

6.Your office letter dated 25.11.2019

7.In connection with the said complaint on 12.12.2019, Sr.Env.Officer, Bengaluru (South) chairmanship M/s Christs Academy Hullahalli Jigani Hobli, Anekal Taluk held meeting proceedings

Reference to the above subject, C.K.Palya and the other villages coming within Mantap Gram Panchayath limits, untreated waste water is being let into the Bujangadasanahalli lake to take action, on 12.12.2019 under the chairmanship of the Sr.Environmental officer, Bengaluru (South) in M/s Christ Academy, Hullahalli, Jigani Hobli, Anekal Taluk a meeting was convened. In the said meeting, for stopping the pollution of Bujangadasanahalli lake to prepare an action plan and to submit to the Hon'ble NGR New Delhi, instructions were issued to submit before 31.12.2019. But so far you have not submitted the report.

Further the Hon'ble NGT New Delhi in connection with the Bujangadasanahalli lake, have passed an interim order on 30.10.2019 in application No.447/2019, and have wanted that the action will be taken against the concerned officers. And the copy of the said order is already under the above ref(4) is being sent.

Hence , immediately you are informed to submit the action report. Failed to do so, the said matter will be referred in the report submitted to the National Green Bench (NGT).

Yours faithfully,

Sd/-

Environmental officer.

Copy to:

- 1.Member Secretary, KSPCB for information
- 2.Sr.Environmental officer Waste Management Unit
for information.
- 3.Sr.Env.Officer, Bengaluru (South) for
information.

Sd/-

Environmental officer.

Officer of the Senior Environmental Officer
Karnataka State Pollution Control Board
Bangalore - South
NISARGA BHAVAN", 3rd Floor,
Thimmaiah Road, 7th 'D' Cross,
Shivanagar, Bangalore - 560 010.
Phone : 23228862

ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಯವರ ಕಛೇರಿ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ
"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ,
ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, 7ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.
ಫೋನ್ : 23228862



towards a cleaner Karnataka

No. KSPCB/SEO-BNG-SOUTH/NGT-BL/2019-20/ 552 Date: 12.2 NOV 2019

To,
The Member Secretary,
Karnataka State Pollution Control Board,
Parisara Bhawan,
Bengaluru-1.

"Kind Attn: Smt.Viji Karthikeyan, SEO, WMC"

Sir,

Sub: To conduct meeting of the concerned Officers of the Department regarding prevention of degradation of Bujangadasanahalli Lake, Jigani Hobli, Anekal Taluk, Bengaluru- reg.

- Ref: 1. Honorable NGT Principal Bench, New Delhi Order in Original application No.447/2019 on 31.07.2019.
2. Interim Order issued by Honorable NGT, Principal Bench, New Delhi in Original application No.447/2019 on 30.10.2019.
3. RO-Anekal Office letter No.544, dated: 11.11.2019.
4. Board Office Memo No.4529 dated: 21.11.2019.

With reference to the above cited subject and reference, RSEO, Bangalore South has received a Memo (which is uncalled) from SEO (WMC) section informing to conduct meeting at the RSEO level by calling all the concerned Officials mentioned in the RO, Anekal letter dated 11.11.2019 within second week of December, 2019 to enable the Board Office to submit the proceedings to the Honorable NGT.

In this regard, the following issues are brought to your kind notice:

- Earlier, based on the NGT directions issued on 31.07.2019, in Original application No.447/2019, the Waste Management Cell (WMC) of the Board Office which looks after lakes in addition to HWM, MSW, C&D, PWM, BMW etc., had conveyed meeting on 17.08.2019 by calling the Secretary, Department of Minor Irrigation, Vikas Soudha, Bangalore; Chief Executive Officer (CEO), Zilla Panchayath, Bangalore Urban District, Bangalore and PDO of Mantapa Panchayat, Anekal Talk, Bangalore Urban District to discuss the action taken report with respect to NGT case (copy enclosed).
- The said meeting was presided by then Chairman, KSPCB and after deliberations, directions were issued to the Secretary, Minor Irrigation Department and other officers (Copy of proceedings enclosed).

OK

- Further, RO, Anekal vide above said ref (3) has submitted action taken report and requested the Board to convene meeting once again by calling Departments of Minor Irrigation; department of Fisheries, Zilla Panchayath, Bangalore urban and PDO of Manatapa Village to evolve action plan for restoration of the lake.
- In the said context, the WMC at Board Office was required to convene the meeting with above mentioned Officials with prior approval of Chairman/Member Secretary. The meeting is usually presided by Chairman/Member Secretary as done earlier with respect to this lake and also with other lakes as Senior most Officials such as Secretary/CEO/Director of different Departments attend the meeting and directions are to be issued to concerned by Chairman/Member Secretary.
- The concerned Officer instead of referring the earlier proceedings, has issued the Memo to RSEO, Bangalore-South to convene the meeting with above said Officials of concerned Departments and submit the report. There is no precedent that RSEO level Officer could call a Secretary/Chief Executive Officer/Director to meeting in his Office and issue directions. Usually, all the meetings related to NGT/High court are either chaired by Chairman/Member Secretary.

Therefore, it is requested to issue necessary instructions to the concerned Officer of WMC to follow the already set in procedures in the Waste Management Cell with respect to NGT/High Court/NHRC/SHRC etc issues and to immediately convene the meeting at the Head Office as the next hearing is on 26.11.2019.

Yours faithfully


Senior Environmental Officer
Bengaluru-South

Enclosure: As above



CHRIST ACADEMY

46

Christ Nagar, Hullahalli, Begur-Koppa Road, Sakkalawara Post, Bengaluru - 560 083,

Ph: +91 94482 04411, +91 99722 22400,

E-mail: office@christacademy.in, www.christacademy.in

AN ISO 9001:2008 (TUV) CERTIFIED EDUCATIONAL INSTITUTION

28th December 2019

To,

The Senior Environmental Officer
Karnataka State Pollution Control Board
Bangalore -South
"NISARGA BHAVAN", 3rd Floor
Thimmaiah Road, 7th D Cross
Shivanagar, Bangalore -560010

Sub : Christ Academy National Green Tribunal Action Plan Report.
Ref : PCB/RO-ANEKAL/Complaint-Bujangadasanahalli Lake/2019-20/579.

Respected Sir,

In Response to your letter PCB/RO-ANEKAL/Complaint-Bujangadasanahalli Lake/2019-20/579 please find enclosed the explanation and action plan towards National Green Tribunal Action raised against our Institution.

Request you to oblige and please do the needful.

Thanking you,

Fr. Antony CMI

Fr. Antony CMI
Secretary



*HST/OS
20/1/2020*

Dupre

*Exe/RO
20/1/2020*

18/11

*Copy to Member Secretary, SRO WMC.
KSPCB
Church Street
Bangalore*

*DEO/Sadhana
For information
(NGT Matter) with
encus & file
20/1/2020*

CHRIST ACADEMY ACTION PLAN

First and foremost, we appreciate the Environmental Officers of Karnataka State Pollution Control Board for inspecting our campus and listening to our explanations to the queries raised by the Board.

In the inspection of the Asst. Environmental Officer of Regional Office, Anekal on 21.09.2019, following observations were made.

1. **Christ Academy campus has a built-up area more than 5000 m². As per the GoK Notification No. FEE 316 EPC 2015, Bengaluru dated: 19.01.2016, educational institution with built-up area more than 5000 m² shall install STP. As per the records of this Office, they have not yet obtained the CFE/CFO of the Board to install the STP.**

Response: Christ Academy has started its service in Hullahalli 15 years back as standalone ICSE School. It was just one single building campus. Further developments and new institutions has come in the recent years. We agree that current built-up area in our campus is more than 5000 m². We understand the need of sewage treatment plant in our campus. We also believe it's our responsibility to enlighten our benefactors and students the need of sustainable recycling centers. Therefore, we designed a full-fledged Sewage Treatment Plant (STP), with a capacity of 300 KLD to treat the entire sewage generated from the Campus and started the civil works in June 2019 and it's been almost in the commissioning stage.

We applied for the CFE, but the land where we built the STP is not yet registered in the name of the trust. It is currently in the name of our benefactor. We initiated the process for transferring the land to the trust name. We applied for 109 for the same cause. And it is under processing. Meanwhile with a MoU between Christ Academy and Mr.Thomas Tharakan, our benefactor, we processing the CFE/CFO.

2. **The institution has two canteens in the premises, and they are discharging the domestic sewage through the open drain to outside the premises of the institution without any treatment.**

Response: Those days when inspection was happening, we were re-routing our sewage pipeline from our old septic tanks to the STP. Open drain in our campus is rainwater drainage. On the above mentioned day, we allowed domestic sewage from our canteens temporally to flow through our rain drainage so that we could seal our old pipelines to septic tank. Now no more domestic sewage flows through our rain drainage.

3. They have installed and operating 02 DG sets of 300KVA.

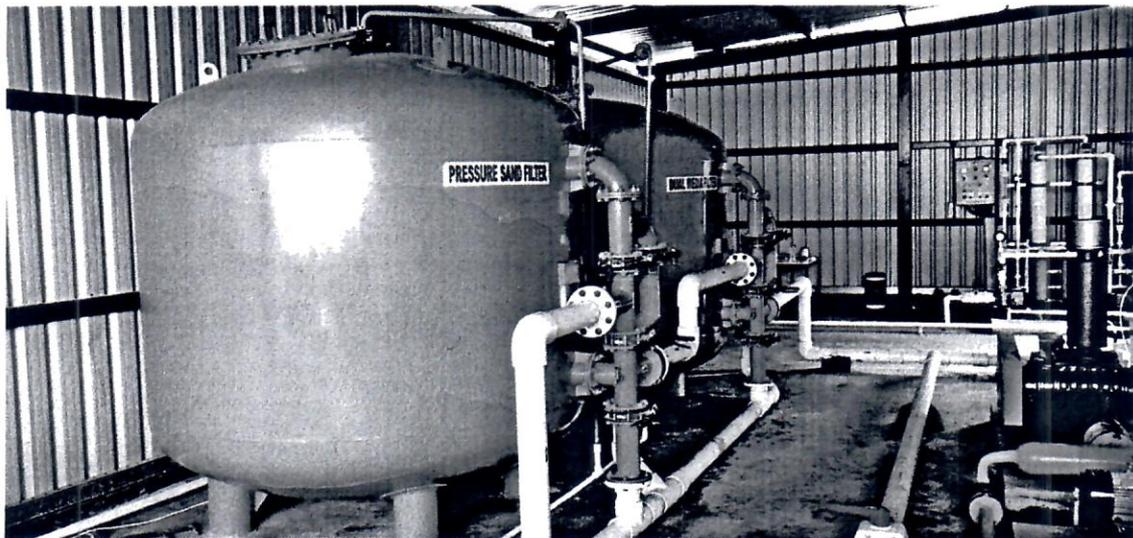
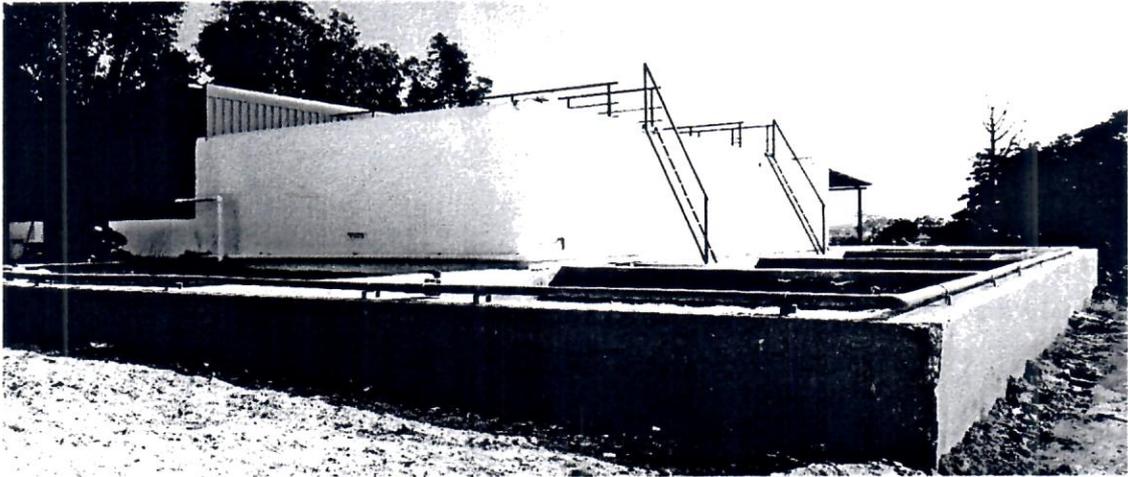
Response: As the part of centralizing our HT electrical cubical we have purchased two new 300KVA generators, but the commissioning has not yet done. We are waiting for the BESCOM officials' availability and approval.

4. They have started establishing STP and almost finished the civil construction works. More information regarding the STP was not obtained as the staff in-charge of the installation of STP and looking after environmental aspects was absent.

Response: As per the requirements Christ Academy, Begur-Koppa Road Campus, Bengaluru has set up a full-fledged Sewage Treatment Plant (STP), with a design capacity of 300 KLD to treat the entire sewage generated from the College Campus. The treated sewage will be conserved on land for gardening & Partial treated sewage will be used for sanitary flushing. Details of the STP adding below

The STP Plant has been designed based on Advanced Sequential Batch Reactor (SBR) Technology which consists of both aerobic and anoxic phases. The processes of BOD removal, nitrification/de-nitrification, phosphorus removal and sludge separation are achieved continuously in a single SBR tank. The process operates on the continuous inflow and batch outflow principle. The phases of aeration, settling, decantation occur sequentially and are controlled by a PLC. After aeration phase, sludge separation occurs in the settling phase. After settling, the clear water from top is removed through a PLC operated decanter. De-nitrification occurs during anoxic periods of settling and decant phases. The excess sludge is wasted during decant phase. The SBR treated water is filtered through a Pressure Sand Filter, Dual Media Filter, and disinfected using Sodium Hypochlorite & Ultraviolet System. Out of the sewage quantity of 300 KLD. About 66 KLD of the treated sewage after dual media filtration will pass through Ultra-Filtration which will be collected in a separate tank after disinfection and will be used for sanitary flushing and the balance treated sewage is used for gardening. The waste sludge is used as manure after dewatering using Sludge Drying Beds. The Process & Instrumentation Diagram of the STP is enclosed along with this report. The sludge generation from the STP will be maximum of 3kg/month will be used as manure for gardening.

Sewage Treatment Plant at Christ Academy



50

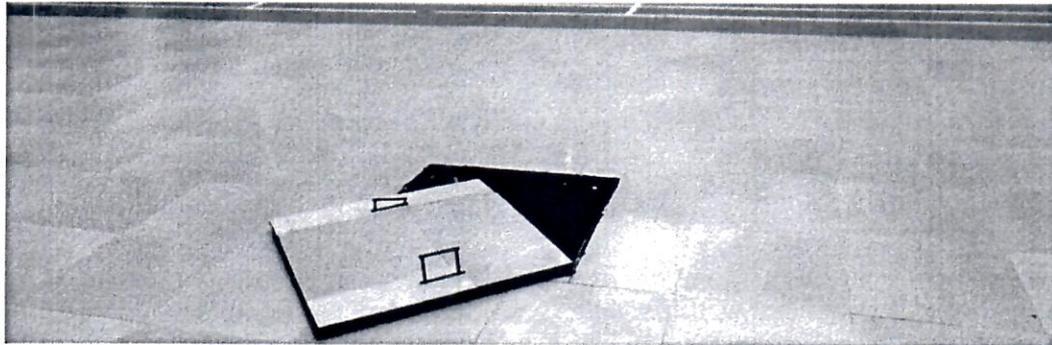
Christ Academy has always been committed to working on self-sustaining measures in our campus. Many green initiatives have been successfully undertaken in our campus. **Students' plant saplings** and pledge to care on occasions like Environment day and the importance of preserving nature is reiterated through cultural programs and other activities throughout the year.



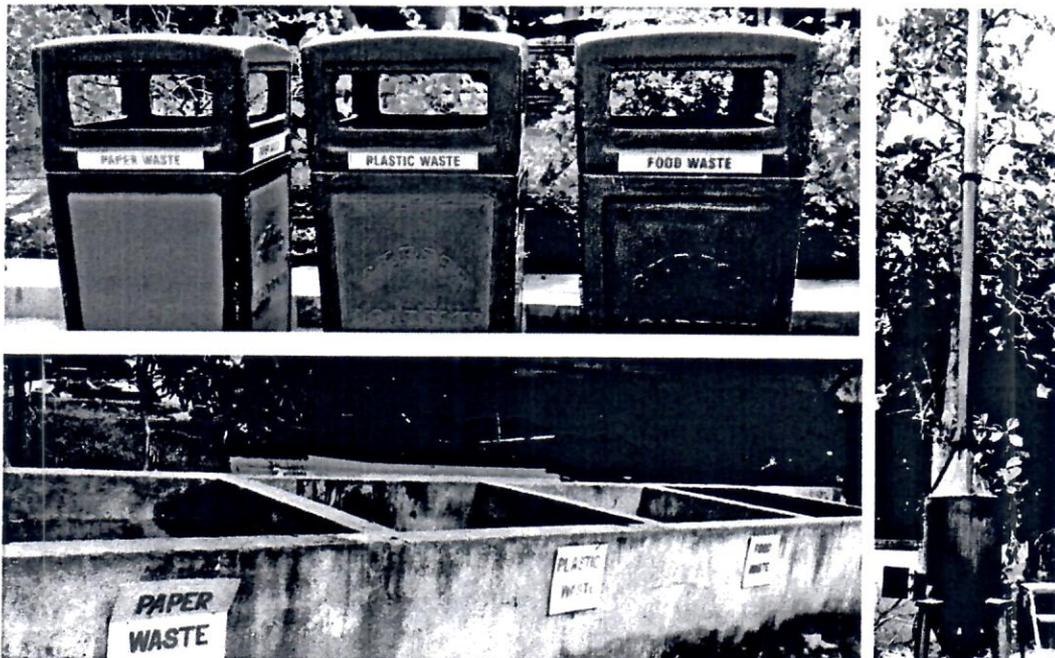
A **60 KW on grid solar power house** has been established at Christ Academy, Bangalore to harness the solar power and utilize the tapped energy in-house. The establishment now has enough and more energy and the excess energy will be sent to the BESCO grids.



Another herculean achievement that adds a feather to our go-green campus is the **rooftop rain water harvesting** that can preserve 10, 00,000 liters of rain water.

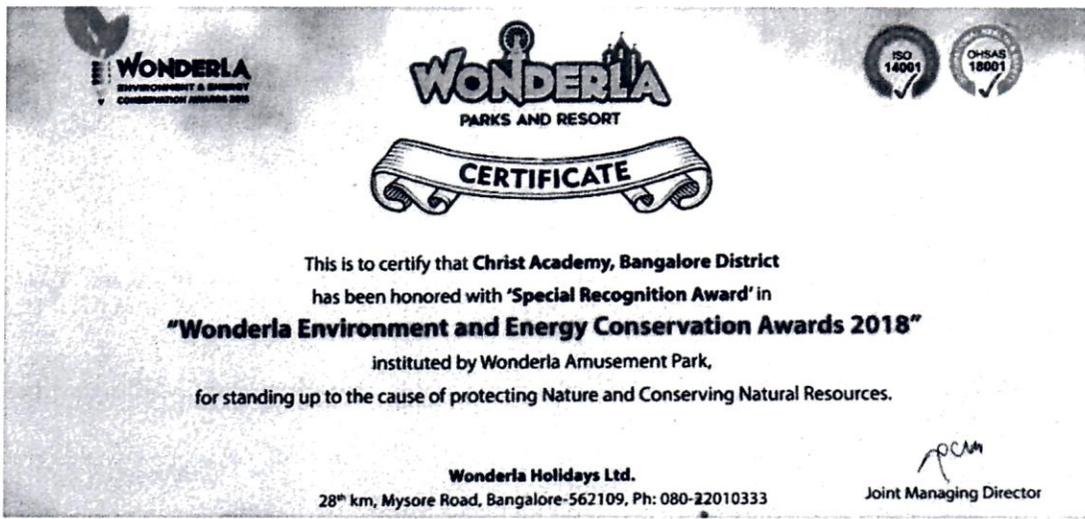


The school also has a very efficient waste management system. We feel happy to have set an example towards a greener and a healthier environment. The importance of **waste segregation and disposing** is imbibed in our students at every level as we believe this will have a greater impact on their future.



52

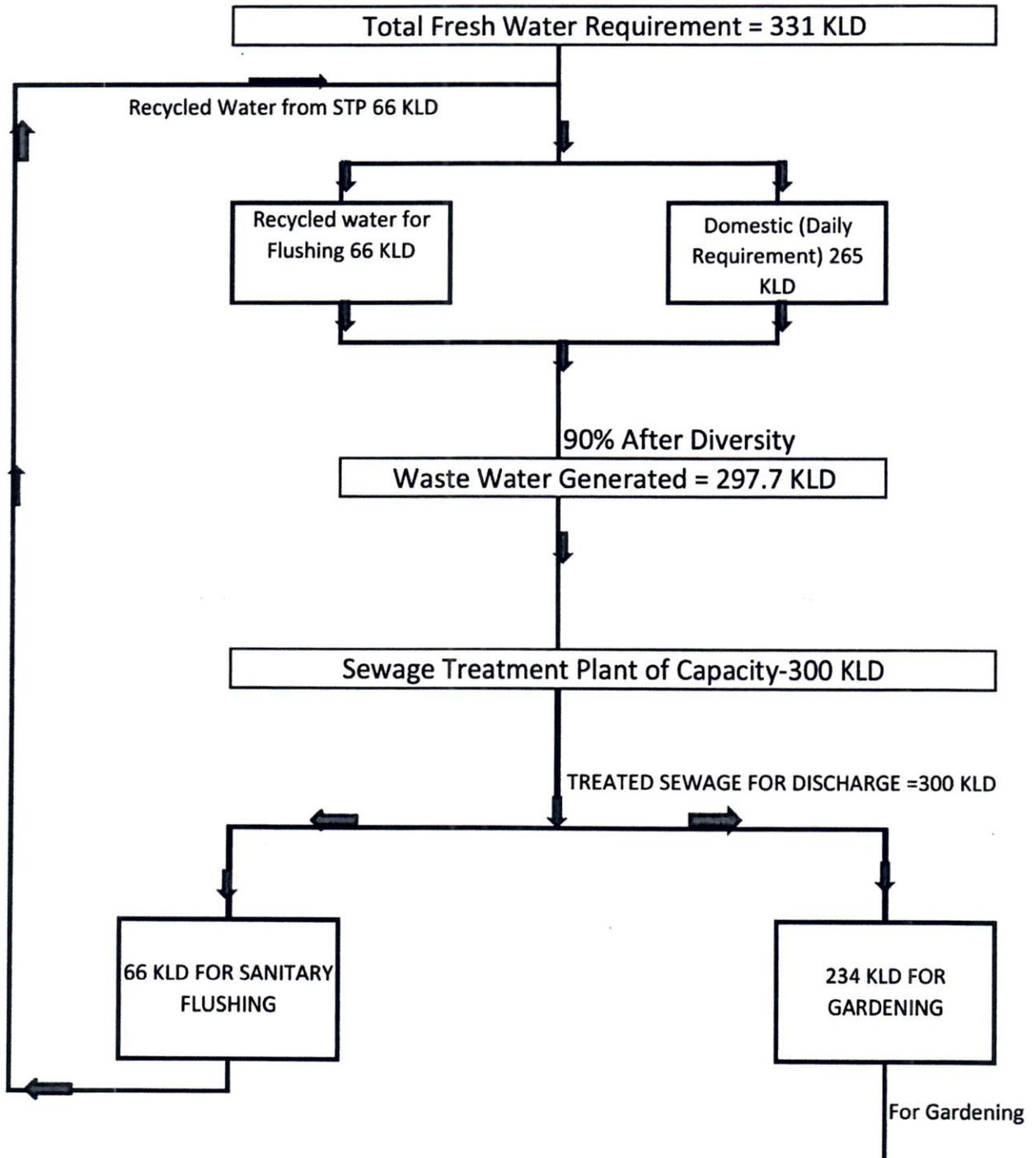
Christ Academy feels proud to have made the first step and set an example towards a greener and a healthier environment. In the Year 2018 Wonderla Holidays Ltd. awarded our campus with 'Wonderla Environment and Energy Conservation Award 2018'. It says Christ Academy's thoughtfulness and sense fullness to the Green World.



On behalf of our institution I hereby apologies for any mistake happened from our side during continuous inspection and hence, submit detailed explanation and action plan through this report for your perusal.


Fr. Antony CMI
Christ Academy Management

ANNEXURE-2
WATER BALANCE CHART



NOTE:
REFER ENCLOSED FEASIBILITY REPORT REGARDING WATER CONSUMPTION, WASTE WATER DISCHARGE
1 CALCULATION
2 REFER ENCLOSED FEASIBILITY REPORT REGARDING CONSERVATION OF TREATED SEWAGE CALCULATION

ANNEXURE-3

WATER TEST REPORT



ಬೆಂಗಳೂರು ವಿಶ್ವವಿದ್ಯಾನಿಲಯ

Bangalore Analytical Research Center (P). Ltd.

ISO9001:2008, KSPCB

#37 143, 9th main road, 3rd phase,
Peenya, Bangalore-560058,
Tel: 080 41245999 Telefax: 41171185,
e-mail: enquiry@barcindia.com,
Web: www.barcindia.com

Page : 1 of 1

TEST REPORT

Address of the Customer:

Christ Academy,
Christ Nagar, Hullahalli, Begur-Koppa Road
Sakkalawara Post, Bengaluru-560 083

Report No. WWD/2019/10/0430
Date of Receipt 22/10/2019
Date of Analysis 22/10/2019
Date of Completion 28/10/2019
Date of Report 28/10/2019
Job Order No. WWD/2019/10/0430
Sampling Type Grab
Sampling Point After Filtration Tank
Your Reference Verbal

Sample Particulars STP Treated water

Date of Sampling 22/10/2019
Sample Qty. 2Ltrs+250ml
Sample Marked N.S

Sample Description : Colourless liquid having unobjectionable odor.

Sl. No.	Tests	Units	Result	Tolerance Limits as per KSPCB	Test Method
Chemical Test-Environment					
1	pH Value	---	8.5	6.5-9.0	IS3025(Part-11):1983(Reaff:2017)
2	Biochemical Oxygen Demand, 3Days@27°C	mg/L	6.0	Not more than 10	IS3025(Part-44):1993(Reaff:2014)
3	Chemical Oxygen Demand as O ₂	mg/L	24.0	Not more than 50	IS3025(Part-58):2006(Reaff:2017)
4	Total Suspended Solids	mg/L	5.0	Not more than 20	IS3025(Part-17):1996(Reaff:2017)
5	Ammonical Nitrogen	mg/L	<1.0(BDL)	Not more than 5	IS3025(Part-34):1988(Reaff:2014)
6	Total Nitrogen as N	mg/L	8.0	Not more than 10	IS3025(Part-34):1988(Reaff:2014)
Microbiological Test-Environment					
1	Faecal Coliform	MPN/10 Oml	43	Less than 100	IS1622-1981RA 2014

Note:

- 1) Sample Preserved @ 2-8°C, 2) N.S: Not Specified.
3) BDL: Below Detection Limit.

Tested by

Authorised Signatory

ANNEXURE-4

NABL CERTIFICATE OF THE LAB



**National Accreditation Board for
Testing and Calibration Laboratories**
(A Constituent Board of Quality Council of India)



CERTIFICATE OF ACCREDITATION

**BANGALORE ANALYTICAL RESEARCH
CENTER PVT. LTD.**

has been assessed and accredited in accordance with the standard

ISO/IEC 17025:2005

"General Requirements for the Competence of Testing & Calibration Laboratories"

for its facilities at

37/143, 9th Main, 3rd Phase, Peenya Industrial Area,
Bangalore, Karnataka

in the field of

TESTING

Certificate Number TC-7125

Issue Date 13/04/2018

Valid Until 12/04/2020

This certificate remains valid for the Scope of Accreditation as specified in the annexure subject to continued satisfactory compliance to the above standard & the relevant requirements of NABL.

(To see the scope of accreditation of this laboratory, you may also visit NABL website www.nabl-india.org)

Signed for and on behalf of NABL



89076970100030001270

Anil Relia
Chief Executive Officer



ಪಂಚಾಯತಿ ಕಾರ್ಯಾಲಯ

ಮಂಟಪ, ಜಿಗಣಿ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ - 560 083

ಸಂಖ್ಯೆ : ಮಂ.ಗ್ರಾ.ಪಂ.: 23/2019-20

ದಿನಾಂಕ : 14/01/2020

ರವರಿಗೆ

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ: ಬೆಂಗಳೂರು -ಆನೇಕಲ್

2ನೇ ಮಹಡಿ "ನಿಸರ್ಗ ಭವನ"

7ನೇ "ಡಿ" ಅಡ್ಡರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ

ಸಾಣೆಗೊರವನಹಳ್ಳಿ ಶಿವನಗರ

ಬೆಂಗಳೂರು 560010.

ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ಮಾಲಿನ್ಯ ತಡೆಗೆಟ್ಟಲು ಸಮಗ್ರವಾದ ಕ್ರಿಯಾ

ಯೋಜನೆಯನ್ನು ಮಾನ್ಯ ಎನ್ ಜಿ ಟಿ ನವದೆಹಲಿ ರವರಿಗೆ ಸಲ್ಲಿಸುತ್ತಿರುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ:-ಕರಾಮಾನಿಮಂ/ಪ್ರಾಕ-ಆನೇಕಲ್/ಭು.ದಾ.ಕೆರೆ/2019-20/672 ದಿ.10/01/2020

ಮೇಲ್ಕಂಡ ವಿಷಯ ಹಾಗೂ ಉಲ್ಲೇಖಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಸಿ ಕೆ ಪಾಳ್ಯ ಹಾಗೂ ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತಿ ವ್ಯಾಪ್ತಿಯ ಇನ್ನಿತರೆ ಗ್ರಾಮಗಳಿಂದ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಗೆ ಶುದ್ಧೀಕರಿಸಿದ ರೊಚ್ಚು ನೀರು ಸೇರ್ಪಡೆಯಾಗುತ್ತಿರುವ ಕುರಿತಂತೆ ಕ್ರಮ ಕೈಗೊಳ್ಳುವ ಸಲುವಾಗಿ ದಿನಾಂಕ 12/12/2019 ರಂದು ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿ ರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ಮೆ.ಕ್ರೈಸ್ ಅಕಾಡೆಮಿ, ಹುಲ್ಲಹಳ್ಳಿ ಜಿಗಣಿ ಹೋಬಳಿ ಆನೇಕಲ್ ತಾಲ್ಲೂಕು ಇಲ್ಲ ಸಭೆಯನ್ನು ನಡೆಸಲಾಗಿತ್ತು ಸದರಿ ಸಭೆಯಲ್ಲಿ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಮಾಲಿನ್ಯ ತಡೆಗೆಟ್ಟಲು ಎನ್ ಜಿ ಟಿ ನವದೆಹಲಿ ರವರಿಗೆ ಕೆರೆಯ ಮಾಲಿನ್ಯ ತಡೆಗೆಟ್ಟಲು ಸಮಗ್ರವಾದ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ತಯಾರಿಸುವಂತೆ ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿ ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ಇವರು ಸೂಚಿಸಿರುತ್ತಾರೆ.

ಅದರಂತೆ ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತಿ ಜಿಗಣಿ ಹೋಬಳಿ ಆನೇಕಲ್ ತಾಲ್ಲೂಕು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ಆದ ನಾವು ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಸ್ಥಳ ಪರಿಶೀಲನೆ ನಡೆಸಿ ಯಾವ ಯಾವ ಕಡೆಯಿಂದ ರೊಚ್ಚು ನೀರು ಕೆರೆಗೆ ಸೇರ್ಪಡೆಯಾಗುತ್ತಿದೆ ಎಂಬುದರ ಸಮಗ್ರ ವರದಿಯನ್ನು ಕ್ರೋಢೀಕರಿಸಿ ಅದಕ್ಕೆ ತಗಲುವ ವೆಚ್ಚದ ಕುರಿತು ಗ್ರಾಮಸಭೆಯಲ್ಲಿ ಮಂಡಿಸಿ ಎಲ್ಲಾ ಸದಸ್ಯರ ಗಮನಕ್ಕೆ ತಂದು ನುರಿತ ಕೆಲಸಗಾರರನ್ನು ಕರೆಸಿ ಸಮಗ್ರವಾದ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ತಯಾರಿಸಲು ಕ್ರಮ ವಹಿಸಲಾಯಿತು. ಅದರಂತೆ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ತಯಾರಿಸಲಾಯಿತು ಅಂದಾಜು ಮೊತ್ತ ರೂ 50.00.000/- ಗಳು ವೆಚ್ಚ ತಗಲುತ್ತದೆ. ಆದರೆ ಗ್ರಾಮ ಪಂಚಾಯತಿಯಲ್ಲಿ ಸಾಕಷ್ಟು ಮೊತ್ತವು ಲಭ್ಯವಿರುವುದಿಲ್ಲ ಹಾಗಾಗಿ ಸದರಿ ಮೊತ್ತದ ಹಣಕಾಸು ಹೊಂದಾಣಿಕೆಗೆ ಸಂಪನ್ಮೂಲ ಕ್ರೋಢೀಕರಣಕ್ಕಾಗಿ ಆನೇಕಲ್ ತಾಲ್ಲೂಕು ಪಂಚಾಯತಿ, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲಾ ಪಂಚಾಯತಿ, ಮಾನ್ಯ ಶಾಸಕರ ಅನುದಾನ ಹಾಗೂ ಮಾನ್ಯ ಸಂಸದರ ಅನುದಾನದಕ್ಕಾಗಿ ಕೋರಿಕೊಂಡು ಅದಕ್ಕೆ ತಗಲುವ ವೆಚ್ಚವನ್ನು ಕ್ರೋಢೀಕರಿಸಿ ಹಣಕಾಸಿನ ಲಭ್ಯತೆ ಆದಲ್ಲಿ 120 ದಿನಗಳ ಒಳಗಾಗಿ ಭುಜಂಗದಾಸನಹಳ್ಳಿ ಕೆರೆಯ ಮಾಲಿನ್ಯ ತಡೆಗೆಟ್ಟಲಾಗುವುದೆಂದು ಈ ಮೂಲಕ ಘನ ನ್ಯಾಯಾಲಯದ ಪೀಠಕ್ಕೆ ಈ ಕ್ರಿಯಾ ಯೋಜನೆಯ ವರದಿಯನ್ನು ಸಲ್ಲಿಸುತ್ತಿದ್ದೇವೆ.

ವಂದನೆಗಳೊಂದಿಗೆ,



ಅಧ್ಯಕ್ಷರು
ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತಿ
ಆನೇಕಲ್ ತಾಲ್ಲೂಕು.

ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತಿ
ಆನೇಕಲ್ ತಾಲ್ಲೂಕು

MANTAP GRAM PANCHAYATH OFFICE
MANTAP JIGANI HOBLI ANEKAL TALUK
BENGALURU URBAN DIST 560083

No.MGP:33/2019.20

Date: 14.01.2020

To

Regional office, Bengaluru - Anekal
2nd floor Nisarga Bhavan
7th D Cross road, Timmaiah road
Saneguruvanahalli, Shivanagar
Bengaluru 560010

Sir,

Sub: For stopping of pollution of
Bujangadasanahalli Lake Submission
of Integrated Action Plan to the Hon'ble
NGR New Delhi -reg.

Ref: KSPCB/RO-Anekal/budhakere/2019.20/672
dt.10.1.2020

With reference to the above subject and
reference, from the C.K.Palya and Mantap Gram
Panchayath limits other villages, the untreated
waste water is getting added into
Bujangadasanahalli Lake, in this regard to take
action on 12/12/2019, under the chairmanship of
the Sr. Environmental Officer, in M/s Christ
Academy, Hullahalli Jigani Hobli Anekal Taluk a

meeting was held, and in the said meeting, in order to stop the pollution of the Bujangadasanahalli lake, to the NGR New Delhi for stopping the lake pollution to prepare an integrated action plan, directions are issued to the Senior Environmental officer, Bengaluru.

Accordingly, we Mantap Gram Panchayath Jigani Hobli, Anekal Taluk, Benglauru urban District, have conducted the spot inspection of Bujangadasanahalli lake and an complete report is collected with regard from which sides the waste water is getting included and with regard to the cost to be incurred was placed before the Grama Sabha and bringing to the notice of all the members, by calling up the expert workers and action was taken to prepare a complete integrated action plan . accordingly the Action Plan was prepared and the cost estimated is Rs.50,00,000/-. But in the Gram Panchayath sufficient amount is not available, and hence for collecting the said money and for the consolidation of the resources, have requested the Anekal Taluk Panchayath,

Benglauru urban Zilla panchayath, Hon'ble MLA Grant and Hon'ble MP Grant, and the cost to be incurred is assessed, and if the necessary financial is made available within a period of 120 days, the pollution of Bujangadasanahalli lake will be stopped, and hence this Action Plan Report submitted to the Hon'ble Court.

Thanking you,

Yours faithfully,
Sd/-

**ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಅನೇಕಲ್ ತಾಲ್ಲೂಕು
ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತಿ**

61

NAME OF WORK : IMPROVEMENTS OF BUJANGADASANAHALI LAKE								
2019-20								
ESTIMATION: 50.00 Lakhs								
Sl. No.	Description	Dimensions				Qty.	Rate / Unit	Amount
		No.	L.	B.	D			
1	Earth work for lowering and levelling the ground other than foundation works by mechanical means upto 3.00 depth, including providing shoring and strutting, removal of stumps and other deleterious matter, dressing of sides and bottom, filling back the excavation earth to the extent required including the cost of labour & HOM of machineries, as per drawing and technical specification.							
	Lake north eastern side	1	20.00	20.00	1.00	400.00		
	Hullahalli village side	1	30.00	30.00	1.00	900.00		
	CK Palya and lawn area eastern side	1	30	40.00	1.00	1200.00		
	Storm water drain from north eastern side	1	50	5.00	0.60	150.00		
	Agricultural runoff from northern side	1	40	1.00	0.60	24.00		
						2674.00	64.66	172900.84
	B R	61						
	AW 6%	3.66						
	Total	64.66						
2	KSRB 2-2.1 : Earthwork excavation for foundation of buildings, water supply, sanitary lines and electrical conduits either in pits or in trenches 1.5m and above in width, in ordinary soil not exceeding 1.5 m. in depth including dressing the bottom and sides of pits and trenches, stacking the excavated soil clear from edges of excavation with lead upto 50 m. after breaking of clods complete as per specifications. specification. No. KBS 2.1(a) / 2.3.5							
	For Septic tank	2	5.00	6.00	4.00	240.00		
	For Soak pit	2	4.00	4.00	4.00	32.00		
	For STP plant area	1	20.00	1.00	1.00	20		
		1	10.00	1.00	1.00	10		
	STP Storage	4	5.00	5.00	6.00	600.00		
	For stoneware pipes	1	100.00	1.00	1.5	150		
						1052.00	316.94	333420.88


 ಪಂಚಾಯತಿ ಅಧ್ಯಕ್ಷ ಅಧಿಕಾರಿ
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62

B R	299						
AW 6%	17.94						
Total	316.9						
3	KSRB 4-1.3 : Providing and laying in position plain cement concrete of mix 1:4:8 with OPC cement @ 180kgs, with 40mm and down size graded granite metal coarse aggregates @0.85cum and fine aggregates @ 0.57cum machine mixed, machine mixed, concrete laid in layers not exceeding 15 cms. thick, well compacted, in foundation, including cost of all materials, labour, HOM of machinery, curing complete as per specifications. Specification No. KBS 4,1, 4.2. (P.No.12, I.No. 4.3 of PWD SR 2015-16)						
Septic tank	2	5.00	6.00	0.20	12.00		
Soak pit	2	4.00	4.00	0.20	6.40		
For STP plant area	1	20.00	1.00	0.20	4.00		
	1	10.00	1.00	0.20	2.00		
STP Storage	4	5.00	5.00	0.20	20.00		
					44.40	5408.12	240120.53
B R	5102						
AW 6%	306						
Total	5408						
4	KSRB 4.9.2 : Providing T.M.T steel reinforcement for R.C.C work including straightening, cutting, bending, hooking, placing in position, lapping and / or welding wherever required, tying with binding wire and anchoring to the adjoining members wherever necessary complete as per design (laps, hooks and wastage shall not be measured and paid) cost of materials, labour, HOM of machinery complete as per specifications. Specification No. KBS 4.6.3 - TMT bars Fe 550						
Consider 50kg/Cum	1	58.00	50.00		2900.00		
covering slab	1	3.00	50.00		150.00		
					3050.00		
					3.05	75224	229433.08
B R	70966						
AW 6%	4258						
Total	75224						

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5	KSRB 4-6.6 : Providing and removing centering, shuttering, strutting, propping etc., and removal of form work for columns, pillars, post and struts, circular or curved in plan including cost of all materials, labour complete as per specifications. Specification No. KBS 4.6.2						
	Septic tank	4	5.00	4.00		80.00	
	Soak pit	4	6.00	4.00		96.00	
		1	5.00	6.00		30.00	
						206.00	967.78
	B R	913					
	AW 6%	54.78					
	Total	967.8					
6	KSRB 4.2.1 : Providing and laying in position reinforced cement concrete of Design mix M25 with OPC cement @ 340kgs, with 20mm and down size graded granite metal coarse aggregates @0.70 cum and fine aggregates @ 0.47cum, with super plasticisers @ 3-liters conforming to IS 9103-1999 reaffirmed-2008 at machine mixed, concrete laid in layers not exceeding 15 cms thick, vibrated for all works in foundation for footings, pedestals, retaining walls, return walls, walls (any thickness) including attached pilasters, column pillars, posts, struts, buttresses, bed blocks, anchor blocks & plinths etc., including cost of all materials, labour, HOM of machinery, curing, complete but excluding cost of reinforcement as per specifications. Specification No. KBS 4.1, 4.6						
	Septic tank	1	5.00	4.00	0.20	4.00	
		1	6.00	4.00	0.20	4.80	
		1	5.00	6.00	0.15	4.50	
						13.30	6160.72
	B R	5812					
	AW 6%	348.7					
	Total	6161					
7	KSRB 5.2-2 : Providing and constructing granite / trap / basalt size stone masonry in foundation with cement mortar 1:6 stone hammerd dressed in courses not less than 20 cms high bond stones at two m apart in each courses including cost of materials labour curing complete as per specification (p.no 23 Item No 5.6						
	For STP plant area	2	20.00	0.60	0.60	14.40	
		2	10.00	0.60	0.60	7.20	
						21.60	4871.76
	B R	4596					
	AW 8%	275.8					
							105230.02


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64

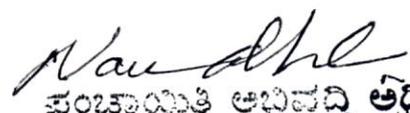
Total	4872						
8	KSRB 5.3-3 : Providing and constructing granite / trap / basalt size stone masonry in basement with cement mortar 1:6, edges of stones chistle dressed in courses not less than 15 cms high, bond stones at two m apart in each course including cost of materials, labour, curing complete as per specification. KBS 5.1.13 Page No 23 Item No.5.9						
For STP plant area	1	20.00	0.60	0.60	7.20		
	1	10.00	0.60	0.60	3.60		
					10.80	5811.98	62769.38
B R	5483						
AW 6%	329						
Total	5812						
9	KSRB 15.1.3 --do-- Providing ruled pointing to coursed stone masonry with cement mortar 1:3, 20mm after raking joints to depth of 20mm nicely lining including cost of materials labour curing complete as per specification (p.no 113/I no 15.3)						
For STP plant area	1	20.00	0.60		12.00		
	1	10.00	0.60		6.00		
					18.00	150.52	2709.36
B R	142						
AW 6%	8.52						
Total	150.5						
10	KSRB 5-14: Providing constructing precast concrete solid blocks with compressive strength not less then 35kg/sqm with cement mortar 1:4 mansinry (quoin, jamb, closer blocks) with solid concrete blocks of size 40x15x20cms conforming to I.S: 2185/1965 in superstructure including cost of materials, labour charges, scaffaloding, curing complete as per specification. Page No25 Item No 5.26.2						
For STP plant area	1	20.00	4.00		80.00		
	1	10.00	4.00		40.00		
					120.00	979.44	117532.80
B R	924						
AW 6%	55.44						
Total	979.4						


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11	KSRB 15-3.7:- Providing 18mm thick cement plaster in single coat with cement mortar 1:3, to brick masonry including rounding off corners wherever required smooth rendering, providing and removing scaffolding, including cost of materials, labour, curing complete as per specification. Page No.113/ Item No.15.15/						
	For STP plant area	4	20.00	4.00	320.00		
		4	10.00	4.00	160.00		
					480.00	149.46	71740.80
	B R	141					
	AW 6%	8.46					
	Total	149.5					
12	KSRRB M300-53: construction of embankment with approved material gravel / murrum with all lifts and leads, transporting to site, spreading, grading to required slope and compacting to meet requirement table 300-2 complete as per specifications. (which includes cost of gravel/murrum, watering charges & compaction by vibratory roller) MORTH specification No.305, No.148/ Item No.19.60						
	Near hullahalli north eastern side for storm water	1	30.00	5.00	3.00	450.00	
	Near STP plant for treated water	1	25.00	5.00	3.00	375.00	
					825.00	344.5	284212.50
	B R	325					
	AW 6%	19.5					
	Total	344.5					
13	KSRRB M2500- Geotextile filter KSRRB M2500-7. Laying of a geotextile filter between pitching and embankment slopes on which pitching is laid to prevent escape of the embankment material through the voids of the stone pitching / cement concrete blocks as well as to allow free movement of water without creating any uplift head on the pitching complete as per specifications MORTH Specification No. 700 & 2504						
	Near hullahalli north eastern side for storm water	1	10.00	5.00	3.00	150.00	
	Near STP plant for treated water	1	10.00	5.00	3.00	150.00	
					300.00	1709.78	512934.00
	B R	1613					
	AW 6%	96.78					
	Total	1710					


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 ಆನೇಕಲ್ ತಾಲೂಕು

14	Constructing brick masonry inspection chamber 600x600mm, and 450mm depth, (clear inside dimension) for single pipeline, using table moulded non-modular bricks of class designation 50 in cement mortar 1:5, C.I cover with frame (light duty) 455x610mm internal dimensions, total weight of cover with frame to be not less than 38 kg (weight of cover 23kg and weight of frame 15 kg) R.C.C. top slab with cement concrete M 15 with 20mm and downsize granite metal, foundation concrete M 5 with 40mm and downsize granite metal inside plastering 12mm thick with cement mortar 1:3, finish smooth with a floating coat of cement on walls and bed concrete complete as per standard design including cost of materials, labour charges, curing complete as per specifications. Specification No. KBS 600x600mm and 450mm depth (clear inside dimension) for single pipeline, using table moulded non-modular bricks of class designation 50 in cement mortar 1:5, C.I cover with frame (light duty) 600x600mm. (P.No. 73/ I.No.11.50.1 of PWD SR 2015-16)					
		2			2.00	
					2.00	9571.8
						19143.60
	BR	9030				
	AW 6%	541.8				
	Total	9572				
15	KSRB 12-5.7 : Constructing circular type manhole 1500mm internal dia at bottom 2.50m deep 525mm dia at top, in brick masonry with 1:5 cement mortar, cement plaster 1:3, finish with a floating coat of neat cement, RCC 1:2:4 top slab using 20mm and down size granite metal, foundation concrete M 7.5 using 40mm and down size granite metal and making channels in cement concrete M 15 using 20mm and down size granite metal, neatly finished curing, fixing CI cover complete including cost of materials, labour charges, HOM of mechineries complete as per specifications. (Excavation, footrests and 12mm thick cement plaster on the external surface shall be paid seperately) Specification No. KBS 12.4					
		3			3.00	
					3.00	15587.3
						46761.90
	BR	14705				
	AW 6%	882.3				
	Total	15587				


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16	KSRB12-2.9 : Providing and laying in position plain cement concrete M7.5 40mm and down size graded granite metal, machine mixed concrete laid in layers not exceeding 15 cms thick, well compacted, for 100mm internal diameter stoneware pipes including cost of materials, labour charges, HOM of machinery, curing complete as per specifications Specification No. KBS 4.1 / 4.2						
	From CK Palya to STP plant	1	50.00			50.00	
						50.00	837.4
	B R	790					CUM
	AW 8%	47.4					
	Total	837.4					
	PUMPSETS: Supply, delivery and erection at site brand						
						3	609567
							1828701.75
							set
17	Control Panel Board for pumps :Supply, delivery, fixing and commising at site brand new board approved make or equivalent floor mounting, free-standing, cubicle type control panel board unit suitable for operation on 3 phase 50 cycles 400/440-volts-AC supply fitted with the following: 400 amps MCCB with fixed and moving contracts fitted with U/V release, shunt release and with suitable thermal release.- 1 No. 200 amps MCCB with fixed and moving contracts fitted with U/V release, shunt release and with suitable thermal release.- 3 Nos . With castle key interlock.Multi parameter such as current,						
						1.00	113360
							NOS
							TOTAL
							4464141.69
18	GST					12%	535697.00
19	Miscellaneous & Unforeseen Charges						161.30
20						Grand Total	5000000.00

CERTIFICATE

- 1) The work spot has been inspected and the work is found necessary.
- 2) This estimate is prepared as per C.S.R. of 2019-20
- 3) The provisions were made in this estimate are necessary and adequate.

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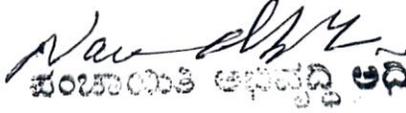
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1	PUMPSETS: Supply, delivery and erection at site brand new board approved makes sewage submersible pump coupled to Board approved makes squirrel cage induction motor of suitable HP 'F' class insulation capable of delivering the duty condition as specified. The pumpset should operate in full range of discharge and should have the following accessories specified in the following detailed specification. The submersible sewage pump shall be monoblock type with non-clog design. The pump shall be of 1450 RPM. The pumps should be able to pass through soft solids of 100 mm dia and capable of delivering sludge with specific gravity of 1.05 impellers should be single/double Vane non-clog type of CF 8M material and with wearing rings. Maintenance free, antifricition, deep groove permanently grease filled ball bearings to take care of all the axial and radial forces at any point of operations, should be provided. The pump design should be such as to facilitate automatic installation/removal of pump without having to enter into the sewage pit. Profile gasket should be provided in automatic coupling system to avoid metal to metal contact between the pump and delivery pipe to ensure leak proof joint. Material of construction: 1) PUMP CASING: The pump casing shall be CI as per IS:210 GRFG	Set	3	609567.3	1828701.75
2	ACCESSORIES FOR PUMP: Supply, deliver and fixing of Guide pipe holder - MS complete with all lead and lift as directed by Engineer Incharge.	set	3	1200	3600
3	ACCESSORIES FOR PUMP: Supply, deliver and fixing of MS auto rail guide pipe-80mm minimum.complete with all lead and lift as directed by Engineer Incharge.	MTR	36	1500	54000
4	ACCESSORIES FOR PUMP: Supply, deliver and fixing of M.S Dismantling joint-300 mm dia complete with all lead and lift as directed by Engineer Incharge.	NO	3	25500	76500
5	ACCESSORIES FOR PUMP: Supply, deliver and fixing of Alloy steel Chain-10 mm thick complete with all lead and lift as direct by Engineer Incharge.	MTR	30	929	27870
6	Supply, delivery and fixing of resilient sealed soft sealing sluice valves with body, bonnet of ductile iron of Grade GGG50, wedge fully rubber lined with EPDM and seals of NBR and the valves should be of Vacuum tight and 100% leak proof with face dimensions as per BS 5163-89/ IS 14846-2000/ DIN3202 F4\F5 . The stem Sealing should be with Torodial sealing rings (Minimum 2 O-rings). All the valves should be with electrostatic powder coating both inside and outside with pocket less body passage. The Valves shall be supplied with suitable size galvanised bolts and nuts of required numbers of GKW/ KITO/NLXO/TECHMAN any other equivalent international approved brand. a) Diameter 300 mm b) Working pressure 10 kg/cm2 Material for component Parts Body and bonnet : Ductile cast iron of grade GGG50 Stem : AISI 410 Stainless Steel IS 6603 Gr. 12 Cr12 Wedge: Ductile iron GGG40 Rubber lined with EPDM Wedge nut: Bronze Bolts and nuts: Stainless steel Bonnet Gasket: EPDM complete with all lead and lift as directed by Engineer Incharge.	NO	3	63051	189153
7	NON RETURN BALL VALVE: Supply,delviery and fixing at site brand new C.I Ball valve suitable for handling water containing fibrous materials and solids of 100mm of Kishore / Normex or any other approved make of 300mm dia P.N. 1.0 complete with all lead and lift as directed by Engineer Incharge.	No	3	66269	198807
8	Delivery pipes and specials:Supply, delivery and fixing at site brand new best indegineous 8mm thick double flanged mild steel pipes and specials. Suitable for test pressure equivalent to twice the working pressure. The pipe shal be quoted with epoxy paint inside and anticrossive paint outside. Welded joints should be tested as per IS 3589/1996. The thickness of flanges should confirm to IS The specials shall be as per ANSI 16.9. 'Minimum 600 mm dia flanged pipes. complete with all lead and lift as directed by Engineer Incharge.	Mtr	15	11692	175380
9	-do- Minimum 600 mm dia blank flange.	Nos	1	15996	15996
10	-do- Minimum 300 mm dia or suitable size flanged pipes.	Mtr	45	8632	388440
11	-do- Minimum 300 mm dia or suitable size flanged 90 Bend.	Nos	3	9298	27894
12	-do- Minimum 300 mm x 600 mm x 600 mm dia radial flanged flanged tee.	Nos	3	32667	98001
13	-do- suitable size clamps	Set	3	562	1686
14	-do- Minimum 300 x200 or suitable size concentric expanders.	Nos	3	6078	18234
15	PRESSURE GAUGE: Supply, delivery and fixing at site brand new 150mm dia Board approved make suitable dia sealed precision tube glycerine filled stainless steel pressure guage with stop cock, two way cock, nipple and required length of copper tube etc., complete suitable for counting onthe delivery of the above pump complete with all lead and lift as directed by Engineer Incharge.	NOS	3	2000	6000
16	Control Panel Board for pumps :Supply, delivery, fixing and commissioning at site brand new board approved make or equivalent floor mounting, free standing, cubicle type control panel board unit suitable for operation on 3 phase 50 cycles 400/440 volts AC supply fitted with the following: 400 amps MCCB with fixed and moving contracts fitted with U/V release, shunt release and with suitable thermal release.- 1 No. 200 amps MCCB with fixed and moving contracts fitted with U/V release, shunt release and with suitable thermal release.- 3 Nos. With castle key interlock.Multi parameter such as current, kwhr, Voltage, KVA reading digital meter of prok devices or any other Board approved make - 1 Nos. Phase indicating lamps with switches of L&T/ BCH/ GE make or any other make approved by the Board - 1 set. 'MS air insulated bus bar chamber with 4 Nos. 400 Amps. 5 MVA Air insulated bus bar made of high conductivity, high strength aluminium alloy complying with the requirements of grade E91, E of IS 5082, suitably braced with non-hygroscopic SMS supports. Provision shall be made in the bus bar chamber for one incoming and five outgoing feeders. The bus bar chamber should be of adequate capacity to handle the incoming and out-going cable and for fixing the Digital softstarter suitable for starting of the above pumpsets .Supply, delivery, fixing and commissioning at site brand new board approved make or equivalent floor mounting, free standing, cubicle type control panel board unit suitable for operation on 3 phase 50 cycles 400/440 volts AC supply fitted with the following: 200 amps MCCB with fixed and moving contracts fitted with U/V release, shunt release and with suitable thermal release.-1No Multi parameter such as current, kwhr, Voltage, KVA reading digital meter of prok devices or any other Board approved make - 1 Nos. Phase indicating lamps with switches of L&T/ BCH/ GE make or any other make approved by the Board - 1 set. The soft starter shall have adjustable torque control facility to start the sewage pumpsets by reducing the starting current less than 1.5 to 2 times the full load current. It shall have built in facilities such as SPP, Over Voltage, Under voltage, Kick start for pump jam conditions , overload, overcurrent etc., for protection of the pumpsets. The starting current shall be controlled by three phase thyristors. The starter shall be provided with minimum 100Amps or suitable capacity by pass contactor. The panel shall be provided with cooling fan, louvers with fine mesh to facilitate the cooling of thyristors/ Automatic Power factor control panel:- Supply, delivery, fixing and commissioning at site brand new Board approved make or any other make approved by the Board floor mounting, free standing, cubicle type APF panel board unit suitable for operation on 3 phase 50 cycles 400/440 volts AC supply fitted with the following: 250 amps MCCB with fixed and moving contracts fitted with U/V release, shunt release and with suitable thermal release.- 1 No. Suitable capacity contactors with suitable capacity HRC fuses. 120 KVAR all polypropelene type capacitors. The capacitor banks shall be suitable for operating pumpsets in solo or parallel operation. The total KVAR required is 120 KVAR, the banks shall be decided after finalisation of the pumpsets; Phase indicating lamps- 1 set. Suitable protection against overload, overcurrent, over and under voltage, single phasing etc., trip indication / fault indication . Digital type Ammeter with selector switches. Digital type Voltmeter with selector switches. suitable capacity current transformers. The panel shall be adequate to handle incoming and outgoing cables. Timers, automatic powerfactor controller unit of suitable capacity shall be provided with 6 taps (contactors) which can switch on the individual bank of capacitor such that the	Nos.	1	113360	113360
17	Digital softstarter suitable for starting of the above pumpsets .Supply, delivery, fixing and commissioning at site brand new board approved make or equivalent floor mounting, free standing, cubicle type control panel board unit suitable for operation on 3 phase 50 cycles 400/440 volts AC supply fitted with the following: 200 amps MCCB with fixed and moving contracts fitted with U/V release, shunt release and with suitable thermal release.-1No Multi parameter such as current, kwhr, Voltage, KVA reading digital meter of prok devices or any other Board approved make - 1 Nos. Phase indicating lamps with switches of L&T/ BCH/ GE make or any other make approved by the Board - 1 set. The soft starter shall have adjustable torque control facility to start the sewage pumpsets by reducing the starting current less than 1.5 to 2 times the full load current. It shall have built in facilities such as SPP, Over Voltage, Under voltage, Kick start for pump jam conditions , overload, overcurrent etc., for protection of the pumpsets. The starting current shall be controlled by three phase thyristors. The starter shall be provided with minimum 100Amps or suitable capacity by pass contactor. The panel shall be provided with cooling fan, louvers with fine mesh to facilitate the cooling of thyristors/ Automatic Power factor control panel:- Supply, delivery, fixing and commissioning at site brand new Board approved make or any other make approved by the Board floor mounting, free standing, cubicle type APF panel board unit suitable for operation on 3 phase 50 cycles 400/440 volts AC supply fitted with the following: 250 amps MCCB with fixed and moving contracts fitted with U/V release, shunt release and with suitable thermal release.- 1 No. Suitable capacity contactors with suitable capacity HRC fuses. 120 KVAR all polypropelene type capacitors. The capacitor banks shall be suitable for operating pumpsets in solo or parallel operation. The total KVAR required is 120 KVAR, the banks shall be decided after finalisation of the pumpsets; Phase indicating lamps- 1 set. Suitable protection against overload, overcurrent, over and under voltage, single phasing etc., trip indication / fault indication . Digital type Ammeter with selector switches. Digital type Voltmeter with selector switches. suitable capacity current transformers. The panel shall be adequate to handle incoming and outgoing cables. Timers, automatic powerfactor controller unit of suitable capacity shall be provided with 6 taps (contactors) which can switch on the individual bank of capacitor such that the	Nos	3	156956	470868
18	Automatic Power factor control panel:- Supply, delivery, fixing and commissioning at site brand new Board approved make or any other make approved by the Board floor mounting, free standing, cubicle type APF panel board unit suitable for operation on 3 phase 50 cycles 400/440 volts AC supply fitted with the following: 250 amps MCCB with fixed and moving contracts fitted with U/V release, shunt release and with suitable thermal release.- 1 No. Suitable capacity contactors with suitable capacity HRC fuses. 120 KVAR all polypropelene type capacitors. The capacitor banks shall be suitable for operating pumpsets in solo or parallel operation. The total KVAR required is 120 KVAR, the banks shall be decided after finalisation of the pumpsets; Phase indicating lamps- 1 set. Suitable protection against overload, overcurrent, over and under voltage, single phasing etc., trip indication / fault indication . Digital type Ammeter with selector switches. Digital type Voltmeter with selector switches. suitable capacity current transformers. The panel shall be adequate to handle incoming and outgoing cables. Timers, automatic powerfactor controller unit of suitable capacity shall be provided with 6 taps (contactors) which can switch on the individual bank of capacitor such that the	Set	1	146055	146055


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Job No.	Description	Unit	Quantity	Rate	Total
33	LAYING AND JOINTING OF MS PIPES AND SPECIALS: Laying and jointing of MS pipes and specials for suction & delivery connections of the pump using suitable size bolts, nuts, packing etc., complete including fixing foot valve, all types of valves, gauges, strainers, delivery & suction manifold. The work shall include providing pipe supports, thrusts block in CC 1:2:4 prop., wherever necessary upto the end of the delivery manifold; using all the required materials such as sand, cement jelly including making holes in sump, pump house for laying suction and delivery pipes, packing of holes with CC 1:2:4 etc., complete. (all lead and lift) the works also includes construction of necessary thrust blocks required for delivery manifold arrangement. NOTE: The tenderer should furnish the layout drawing showing the position of valves, Tees, Pipes, providing for future pumpsets etc., and obtain approval from the Chief Engineer before taking up erection work complete with all lead and lift as directed by Engineer Incharge.	Job	1	16050	16050
34	FIRE FIGHTING EQUIPMENTS : a) Supply and installation of CO2 type fire extinguisher 4.5 Kg capacity with initial charge with wall mounting bracket, ready for use - 2 Nos. b) Supplying and fixing of first aid box comprising of the standard medicines to be provided in the first aid box to give first aid treatment for 50 persons - 1 No. c) Providing shock treatment chart on wall with inside plastic sheet cover and ply wood backplate frame work complete. d) Supply one set of fire buckets(4 Nos) with round bottom made of GI sheets 24 SWG 9 ltrs. capacity painted inside white and outside red with a word 'fire' on the face of the bucket along with stand to hang the buckets. f) Supplying rubber gloves, electrical quality, tested to 22KV - 1 Pair. g) Supplying and fixing of Danger/No Admission/No Smoking Board made out of MS sheet metal with two coats of non-corrosive enamelled paint.complete with all lead and lift as direct by Engineer Incharge.	Set	1	13924	13924
35	Tool Kit: Supply, delivery and fixing at site best Taparia/or any other Board approved make and other reputed make tool sets for operation and maintenance of the above pumpsets comprising of the following. a) Double end spanner 1/4" to 1" 1 set. b) Screw driver insulated 11" - 1 No. c) Screw driver insulated 8" - 1 No d) Cutting puller insulated 8" - 1 No e) Hammer with handle 1 Kg - 1 No f) Pipe wrench 24" 1 No g) Pipe wrench 18" 1 No h) Pipe wrench 12" 1 No i) Hammer with handle 5Kgs 1 No j) Grease gun - 1 No k) Ring spanners 1/4" to 1" - 1 set l) Tongue tester-1No m) Multimeter-1No.(electromechanical type) n) Megger-500v of MECO or any other approved make-1No. complete with all lead and lift as directed by Engineer Incharge.	set	1	9130	9130
36	Servicing and commissioning: The pumpsets along with all other electrical equipments shall be serviced and commissioned in the presence of the Engineer-in-charge of work including trial running for a period of 90 days. The work shall include the following. Providing operating and maintenance manuals of the pumps and allied equipments to the operating personnel. The contractor should employ personnel to operate & maintain the pumpset and accessories during the trial run period and should train the Board/Municipal Staff to operate the pumpsets. NOTE: 1. The energy and sewage will be provided by the Board free of cost. 2. The pumpsets along with all the electrical equipments shall be commissioned only when the performance of switch gears, relays are witnessed by the Executive Engineer in charge of the work and Asst. Executive Engineer of the Board. complete with all lead and lift as directed by Engineer Incharge.	Job	1	56600	56600
37	CHAIN LINKED WIRE FENCING : Supply, providing and fixing chain linked wire fencing for 11 KV transformer sub-station. The chain linked fencing should be with 2"x2"x8 SWG wire welded with angle iron frames of size 2.5mx2.5m using angle of using 50x50x6mm. The frame be fixed to be supporting channel spacing at 2.5 M size 100x50mm rails transportation and labour for fixing silver painting etc., complete with door with 2.5m size at suitable place including all taxes . Chain linked fencing shall be erected upon size stone masonry structure. The work includes providing & constructing granite/trap/basalt size stone masonry (0.45m wide, for aheight of 0.30m) in foundation cement mortar 1:6 stone hammer dressed in courses not less than 20 cm high, bond stones at two m apart and over plain cement concrete of mix M15 with OPC cement @240kgs, with 40mm and down size graded granite metal coarse aggregates @0.878 cum and fine aggregates @ 0.459 cum machine mixed concrete laid in layers not exceeding 15 cms thick, well compacted, in foundation and plinth for a thickness of 0.15 cm for foundation and 0.10 for coping including cost of all materials, labour, HOM of machinery, curing etc., complete. complete with all lead and lift as directed by Engineer	Rmt r	30	3333	99990
38	Supply, delivery and fixing of 11 kV HT Metering Panel with 3 CTs 3 PTs for 3 phase 4 wire metering with transparent cover TTB, with 30X8mm Cu Bus bars (HT Metering Box fabricated out of 3mm MS sheet duly epoxy powder coated with HT Electronic Tri-Vector Meter of Class-0.2 class with ABT features & DLMS protocol with ToD with all single ratio CTs of suitable class, ratio, burden for 3 phase 4 wire metering complete as per ESCOM specifications Note: The Contractor is advised to visit the site to know the actual work before quoting the rates. complete with all lead and lift as directed by Engineer Incharge.	Job	1	159569.5	159569.49
39	Cable End Seals:- Supply and fixing of 1.1 KV Indoor and outdoor type RAYCHEM/M SEAL /or any other Board approved make heat shrinkable /Push On type cable end seals with all required materials including copper lugs and terminals, etc., complete. Suitable for 3 X 120 sqmm, 11 KV XLPE cable, outdoor earthed type complete with all lead and lift as directed by Engineer Incharge.	Each	2	4365	8730
40	Cable End Seals:- Supply and fixing of 1.1 KV Indoor and outdoor type RAYCHEM/M SEAL /or any other Board approved make heat shrinkable /Push On type cable end seals with all required materials including copper lugs and terminals, etc., complete. Suitable for 3 X 120 sqmm, 11 KV XLPE cable indoor earthed type complete with all lead and lift as directed by Engineer Incharge.	Each	8	3682	29456
41	Providing insulating mats with glowing strips as per specifications complete with all lead and lift as directed by Engineer Incharge.	sqm tr	20	2100	42000
42	Supply, installation, testing and commissioning of 400 KVA DG sets of any other Board approved make along with the following accessories/ specifications. Supply, installation, testing and commissioning of following DG alternator of any other Board approved make and engine of any other Board approved make and shall confirm to IS 4722: 1992 or IS 13394: 1992 along with the following specifications. Excitation: Self excited, self regulation, PMG, class H insulation, wave form distortion shall be less than 2%, transient voltage dip shall be less than 12%, Transient recovery shall be less than 1 second, voltage regulation shall be +/- 0.5% to +/- 1% from no load to full load at lagging power factor of 0.1 to 0.8, epoxy get coating for all windings, sustained short circuit shall be 4 times the full load current for 3 seconds, the over load capacity shall be 1.1 X rated full load current for 1 hour in every 12 hrs of continuous operation at full load. The alternators shall be SPDP with IP 22 or better degree protection as per IS 4691/85 (reaffirmed 2004). The alternator should be suitable to take unbalanced load as per IS :13364 (Part-2) 1992 (Reaffirmed 2003). Automatic voltage regulator shall be +/- 0.5% to +/- 1% from no load to full load, 3 phases , separate aulliliary	Set	1	2173000	2173000
43	Supply, installation, testing and commissioning of following DG/AMF panel suitable for 415 V, 3 phase, 4 wire, 50 Hz. The panel shall be generally of floor mounting sheet metal enclosed, flush / projected front with aluminium Bus bars of 800 Amps capacity, separate Earth bus/bars to be provided through out the length of the panel. The DG breaker shall be accommodated in modular basis in a separate vertical section. The AMF panel shall have only DG breaker and additional cable to be laid for FR power failure sensing /interlocking with the EB breaker of main power distribution panel. The painting process shall conform to relevant IS code for pretreatment of sheet steel with 7 tank process and powder coated finish. Adequate space shall be provided all-round the panel and in th back for easy cable bending and terminations. Bus bar shall colour coded insulated sleeves or insulated heat resistant paint. The panel shall be fabricated only after the approval of fabrication drawings by consultant, the manufacturing process of DG panel shall strictly conform to latest code of practice, sufficient louvers with blowers to be provided for maintaining inside temperature/Removable gland plates of 3 mm thick shall be provided at the bottom. panel lamp with door limit switch.	No	1	390000	390000

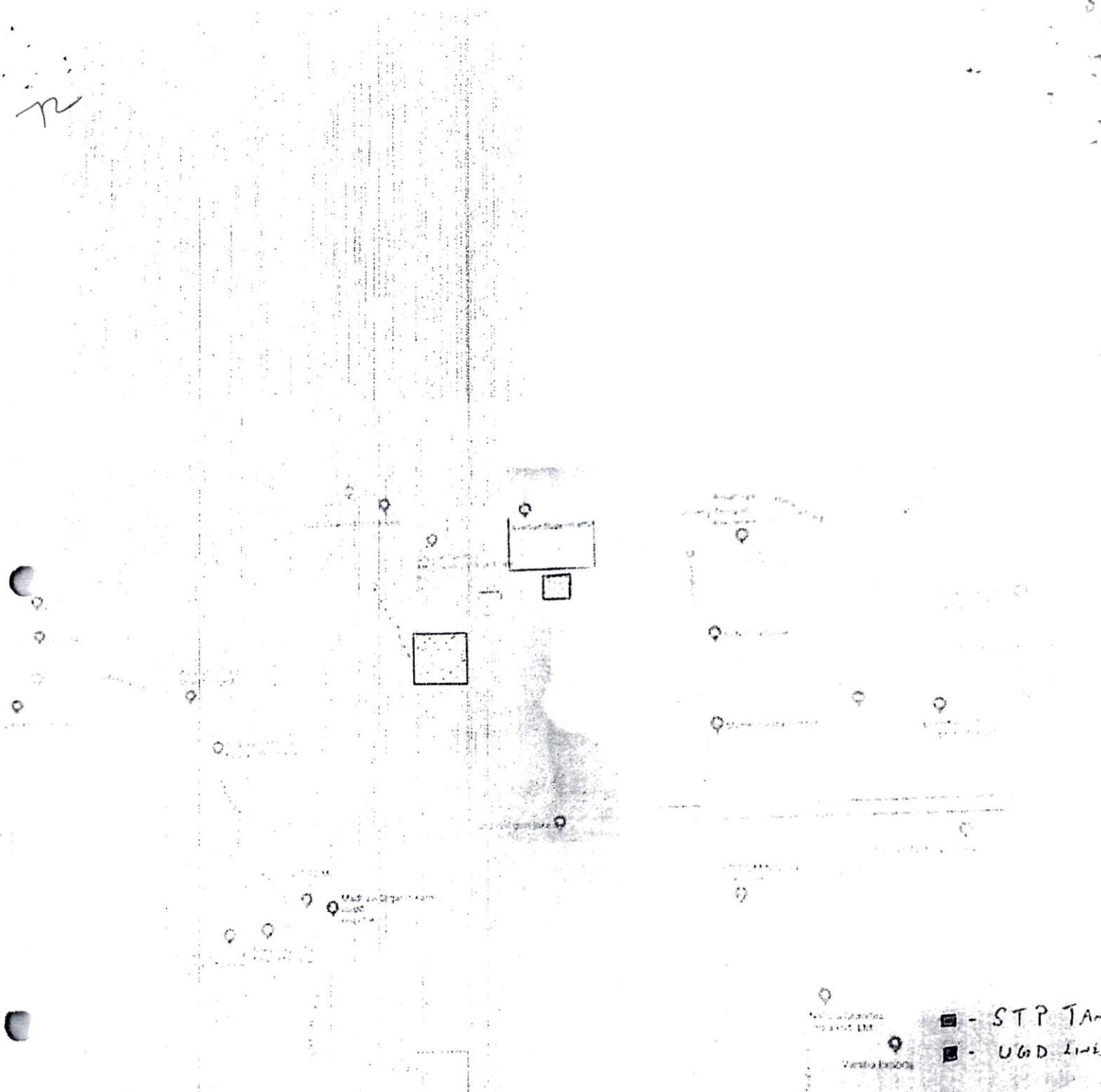

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44	Anti-vibration mounts: Supply and installing of heavy duty anti-vibration mounts/ pads below the Generator etc., complete with all lead and lift, as per approved design and specifications and as per the instructions of the engineer in-charge. The generators are to be mounted on the platform. Hence, suitable spring anti-vibration mounts/ pads are to be provided to reduce the vibration on the floor complete with all lead and lift as direct by Engineer Incharge.	Nos	10	100	1000
45	Earthing: Providing earthing as per latest IS 3043, and the work shall include the following: Supply and providing, Copper Plate earth station comprising of 40 mm dia 2.9 mm thick, 2.5 mtr long GI pipe with GI funnelwith mesh and suitable size reducer fixed on the top of the earth electrode. The funnel should be enclosed in CC chamber of 400x400x400mm with cast iron cover. The earth electrode should be covered with alternate layers of salt and charcoal from the bottom of CC chamber. The connection from the electrode is to be established through GI strips using GI bolts and nuts. Digging 300 mm dia earthing pits to suitable depth for burrying the main electrodes in the pit. The pit shall be filled with alternate layers of salt and charcoal 150 mm thick around the pipe to the entire depth. The electrical equipment shall be connected to the earth pit through 25 x 11 mm size pure electrolytic copper strip or 50 x 6 mm size GI strip for equipment earthing (approximate length 20 m). With all lead and lift. complete with all lead and lift as direct by Engineer Incharge.(unit is per pit)	nos	4	8360	33440
46	Supplying and laying of earthing strips additionally rrequired for earthing, wires with necessary accessories like clamps, cscrews, nuts and bolts etc., complete inclusive of terminations etc., complete with all lead and lift as per directions of Engineer-in-charge. Supply & Installation of earthing Strip 40 x 6 copper. complete with all lead and lift as direct hv Engineer Incharge.	Rmt r	10	1480	14800
47	Supplying and laying of earthing strips additionally rrequired for earthing, wires with necessary accessories like clamps, cscrews, nuts and bolts etc., complete inclusive of terminations etc., complete with all lead and lift as per directions of Engineer-in-charge. Supply & Installation of earthing Strip 40 x 6 GI complete with all lead and lift as direct hv Enaineer Incharge.	Rmt r	35	166	5810
48	Erection & Installation Works: Supply and installation of the following items including all necessary accessories, scaffolding etc., complete with all lead and lift as per approved design and specifications and as per the instructions of the engineer in charge. M.S Exhaust pipe 150 mm dia with thermal insulation complete with M.S Supports. complete with all lead and lift as direct hv Engineer Incharge.	Rmt r	10	5143	51430
49	Erection & Installation Works: Supply and installation of the following items including all necessary accessories, scaffolding etc., complete with all lead and lift as per approved design and specifications and as per the instructions of the engineer in charge. Residential Silencer.suproting frame. complete with all lead and lift as direct by Engineer Incharge.	No	2	700	1400
50	Erection & Installation Works: Supply and installation of the following items including all necessary accessories, scaffolding etc., complete with all lead and lift as per approved design and specifications and as per the instructions of the engineer in charge. Supplying and laying of 6 c x 2.5 sqmm control cable complete with all lead and lift as direct by Engineer Incharge.	No	10	218	2180
51	Erection & Installation Works: Supply and installation of the following items including all necessary accessories, scaffolding etc., complete with all lead and lift as per approved design and specifications and as per the instructions of the engineer in charge. Cable entry box for alternators complete with all lead and lift as direct by Engineer Incharge.	No	2	2000	4000


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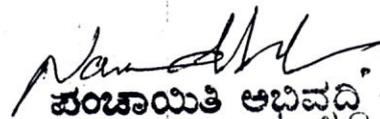
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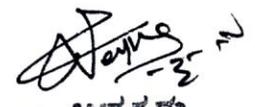


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 ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತಿ
 ಆನೇಕಲ್ ತಾಲ್ಲೂಕು


 ಅಧ್ಯಕ್ಷರು
 ಮಂಟಪ ಗ್ರಾಮ ಪಂಚಾಯತಿ
 ಆನೇಕಲ್ ತಾಲ್ಲೂಕು.